



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/1286/2016	SHRI TALUT TAMUK and ANR. Versus THE STATE OF ARUNACHAL PRADESH AND 7 ORS	MR.P J SAIKIA MR.R S MISHRA MR.R SAIKIA	MS.SOMILA R- 5-8 MR.S K DEORI(R- 5-8) GA, AP MR A APANG(R- 5-8)
2	PIL/83/2023	EARLY BIRDS Versus THE UNION OF INDIA AND 15 ORS	MR A K DAS	GA, ASSAM MR. D DEKA (R-13,14) DY.S.G.I. MR. C P SHARMA (R-13,14) SC, FOREST
	WITH I.A.(Civil)/193/2024 in PIL/83/2023	EARLY BIRDS Versus THE UNION OF INDIA AND 14 ORS	MR A K DAS	GA, ASSAM DY.S.G.I. SC, FOREST
3	WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. Versus PRANITA CHOUDHURY AND 4 ORS.	MR. P J PHUKAN	MR. A K SARMA (R-1) MR. P. BORGHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGHAIN
4	WA/10/2024	STATE OF ASSAM AND 3 ORS. Versus ON THE DEATH OF ANIL MAHANTA HIS LEGAL HEIR RANU MAHANTA	MR. K KONWAR MR S DUTTA	
5	WA/63/2024	MANESWAR BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. D P BORAH MR U GHOSH	SC. BTC
6	Cont.Cas(C)/103/2024	DR. KARABI KALITA Versus DR. BIJOY DEKA	MR. K N CHOUDHURY MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. P KALITA
7	Review.Pet./121/2024 IN Cont.Cas(C)/420/2020 (D/O)	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 9 ORS Versus BISWAJIT PEGU AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	

8	WA/175/2024	MRS. PURABI DEKA AND ANR Versus THE STATE BANK OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	MR. B CHAKRABORTY(R-4) MR. S P BHATTACHARJEE(R-4) MRS P HAZARIKA(R-4) MR R K SAHA(R-4) MS. RIA TIWARI(R-4)
9	I.A.(Civil)/2145/2024 FIXED in WA/420/2023 WITH WA/420/2023 WITH WA/419/2023	DR. PANKAJ KUMAR ROY, Versus THE STATE OF ASSAM AND 3 ORS DR. PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 3 ORS B DR PANKAJ KUMAR ROY Versus THE STATE OF ASSAM AND 12 ORS F	MR D C K HAZARIKA MS J KALITA J BEZBARUAH MR D C K HAZARIKA MS J KALITA J BEZBARUAH MR D C K HAZARIKA MS J KALITA J BEZBARUAH	SC, HIGHER EDU GA, ASSAM SC, SEBA GA, ASSAM SC, SEBA SC, HIGHER EDU GA, ASSAM MR. P K ROY (r-11) MR. S K CHAKRABORTY (r-11) MR A CHAKRABORTY (r-11) MS. M DUTTA (r-11) MR S N KRISHNATRAYA (r-11) SC, SEBA SC, FINANCE
11	I.A.(Civil)/2191/2024 in WA/7616/2024 WITH WA/7616/2024 (Filing Number)	LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS LAIBANAN PHONGLO Versus THE STATE OF ASSAM AND 7 ORS E - FOR FRESH ADMISSION WITH STAY/BAIL -	MR. P J SAIKIA MS. S P DAS MR. P J SAIKIA	SC, AG SC, IRRIGATION SC, FINANCE SC, NCHAC
12	Cus.Ref./2/2024 WITH I.A.(Civil)/1627/2024 in Cus.Ref./2/2024	COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG Versus SRI ANIL DIXIT COMMISSIONER OF CUSTOMS(PREVENTIVE),SHILLONG Versus SRI ANIL DIXIT	MR. S C KEYAL MR. S C KEYAL	
13	Cus.Ref./3/2024 WITH I.A.(Civil)/1839/2024 in Cus.Ref./3/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN	MR. S C KEYAL MR. S C KEYAL	
14	Cus.Ref./4/2024 WITH I.A.(Civil)/1941/2024 in Cus.Ref./4/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN	MR. S C KEYAL MR. S C KEYAL	
15	Cus.Ref./5/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI PRASANTA SAHA	MR. S C KEYAL	

WITH
[I.A.\(Civil\)/2015/2024](#)
in Cus.Ref./5/2024

COMMISSIONER OF CUSTOMS
(PREVENTIVE)

Versus

PRASANTA SAHA

DINAMANI SAIKIA

Versus

THE STATE OF ASSAM AND 7 ORS

MR. S K ROY
MRS. M M ROY
S MEDHI

GA, ASSAM
SC, SOCIAL JUSTICE AND
EMPOWERMENT
SC, SEC. EDU.
SC, SLRC
SC, HEALTH AND F W

16 [WA/234/2024](#)

17 [WA/235/2024](#)

ELIAS AHMED

Versus

THE STATE OF ASSAM AND 7 ORS

MR. S K ROY
MRS. M M ROY
S MEDHI

GA, ASSAM
SC, SOCIAL JUSTICE AND
EMPOWERMENT
SC, SLRC
SC, FOREST
SC, HEALTH

18 [WA/236/2024](#)

RAMESH DAS

Versus

THE STATE OF ASSAM AND 7 ORS

MR. S K ROY
MRS. M M ROY
S MEDHI

GA, ASSAM
SC, SOCIAL JUSTICE AND
EMPOWERMENT
SC, SEC. EDU.
SC, SLRC
SC, HEALTH AND F W

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

19 [WA/237/2024](#)

DIMBESWAR DEKA

Versus

THE STATE OF ASSAM AND 4 ORS

MR. M K CHOUDHURY
MR. K SARMA
MR. S BORUAH

GA, ASSAM
SC, GHC

WITH
[I.A.\(Civil\)/2161/2024](#)
in WA/237/2024

DIMBESWAR DEKA

Versus

THE STATE OF ASSAM AND 4 ORS

MR. M K CHOUDHURY
MR. K SARMA
MR. S BORUAH

GA, ASSAM
SC, GHC

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

20 [WA/388/2022](#)

GAURAV UPADHYAY

Versus

THE STATE OF ASSAM AND 6 ORS. B

MR. K N CHOUDHURY
MS. A VERMA
MR. N J KHATANAR

MR. K GOSWAMI (R6)
MR. P HAZARIKA (R-5)
R SARMAH (R6)
MR H K NATH (R6)
MR J BORAH (R6)
P. BORAH (R-5)
P. BORAH (R-5)
SC, WPT AND BC

21 [WP\(C\)/3842/2023](#)

GS 178626Y, WELDER TRIBHUWAN
KUMAR SINGH AND 16 ORS.

Versus

THE UNION OF INDIA AND 5 ORS.

UNION OF INDIA AND 3 ORS.

Versus

JAYANTA KUMAR NATH

MR A CHAKRABORTY
MS D MAHANTA

MR. D C BORAH (R-1 to 6)
DY.S.G.I.

22 [WP\(C\)/7395/2023](#)

23 [PIL/31/2024](#)
FIXED

ANANTA SMITH AND 2 ORS

Versus

THE STATE OF ASSAM AND 14 ORS

MR. R B PHOOKAN
R SARMAH
MS M KAKOTY
MR K J HAZARIKA

GA, ASSAM
MR. R DUBEY (R-9,11)
MR. B D DEKA (R-12)
MS. A B KAYASTHA (R-9,11)
MR. A N I HUSSAIN (R-9,11)
MR. M DAS (R-12)
MR A BHATRA (R-12)
SC, REVENUE

24 [WA/116/2024](#)

AMZAD HUSSAIN

Versus

THE STATE OF ASSAM AND 5 ORS

MR. M U MAHMUD
MR. M ALI
MR J. ISLAM

GA, ASSAM
MR. M I HUSSAIN(R-6)
N. UDDIN(R-6)
SC, SEC. EDU.

25 [WA/147/2024](#)

BIDYADHAR NATH

Versus

ASSAM RASTRABHASA PRASAR SAMITY

MR. FIRUZ KHAN
MR U CHAUDHURY
MR. ABHIJIT MENA
RHITUSHREE TALUKDAR
P. NATH
DR AZIZ KHAN

MR. S CHAKRABORTY

26	WP(C)/3006/2024	LAKHYADHAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H ANSARI MR. S ALIM	GA, ASSAM SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
27	C.Ex.App./4/2023 FIXED	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S DUROPLY INDUSTRIES LIMITED	MR. S C KEYAL	MR. Z ISLAM MR. P DAS MR ANKIT KANODIA
28	WA/268/2023 CAVT. NO.07442/023, FIXED, CAVT./744/2023	BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH
29	WP(C)/2260/2023	DINENDRA BISWAS Versus THE UNION OF INDIA AND 7 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	MR. S C KEYAL MR H GUPTA MR. A CHETIA (R-6) DY.S.G.I. SC, REVENUE SC, GHC SC, FINANCE
30	WP(C)/5154/2023	SUBRATA KUMAR ROY AND 15 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
31	WP(C)/5797/2023 CAVT. NO.08912/023,	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS Versus DR. KARABI KALITA AND ANR	MR. P KALITA (P-5) MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIPi (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR
HEARING				
32	WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
33	PIL/80/2020	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM MS. N BORDOLOI, SC, REVENUE DEPTT. ASSAM ASSTT.S.G.I. SC, G M D A
34	WP(C)/1726/2020	MITHUN CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
35	WA/233/2023 CAVT. NO.06152/023, CAVT./615/2023	NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MS. P BORAH	MR. T J MAHANTA (r-10) SC, CO OP GA, ASSAM MR. J I BORBHUIYA MS. P BHATTACHARYA (r-10) MR. L MOHAN MRS. K H CHOUDHURY MS P SARMA (r-10) MS. P P DAS (r-10) SC, REVENUE FOR CAVEATOR
36	WA/356/2023 B/O	LAL BIAKTHANGI RALTE AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS. E	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO SC, FINANCE
WITH				
37	WP(C)/1383/2022	MD. FARIZ UDDIN LASKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, EDU SC, FINANCE

38	WITH WP(C)/1789/2022	KHALILUR RAHMAN DEWAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
39	WITH WP(C)/1837/2022	MOMTAZ BEGUM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, SEC. EDU. SC, FINANCE
40	WITH WA/156/2023	DIPIKA TALUKDAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
41	WITH WA/157/2023	DILIP KR. KALITA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
42	WITH WA/163/2023	KAMAL CH. BORAH AND 79 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N BORAH MR. J PATOWARY MR H MAZUMDER	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	WITH WA/171/2023	KHIREN MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
44	WITH WA/175/2023	PRANJAL PEGU AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K NAIR MRS. K DEVI MRS. K DEVI MS S A KHALIFA MS S A KHALIFA N GAUTAM	SC, SEC. EDU. SC, FINANCE
45	WITH WA/176/2023	MAHANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
46	WITH WA/177/2023	MANIK CHANDRA KULI AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
47	WITH WA/180/2023	BHOGIRAM KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
48	WITH WA/181/2023	ABUL HASHIM Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
49	WITH WA/184/2023	KANAK CHANDRA DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
50	WITH WA/185/2023	BHADRA KANTA BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
51	WITH WA/187/2023	ABDUS SATTAR AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE

52	WITH WA/188/2023	MANARANJAN BASUMATARY AND 28 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA MR D BANIA MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, BTC SC, FINANCE
53	WITH WA/189/2023	MOLIN CHOUDHURY AND 43 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. S C BISWAS MRS R DEKA MR D BANIA MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
54	WITH WA/190/2023	GOLAP UDDIN ALI SK AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, FINANCE
55	WITH WA/191/2023	DINENDRA BRAHMA AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MS. U NANDA MR RITURAJ TIWARI	SC, ELEM. EDU SC, BTC SC, FINANCE
56	WITH WA/192/2023	BALORAM KARMAKAR AND 22 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR. S C BISWAS MR D BANIA	SC, ELEM. EDU SC, FINANCE
57	WITH WA/200/2023	SALIMA KHATUN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
58	WITH WA/209/2023	GIREN CHANDRA BISWAS AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	SC, ELEM. EDU SC, AG SC, SEC. EDU. SC, FINANCE
59	WITH WA/229/2023	BURHAN UDDIN LASKAR AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HOQUE MR. P K ROYCHOUHDURY MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
60	WITH WA/230/2023	SHIBU ROY AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	DR. B AHMED MR. P K ROYCHOUHDURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU SC, FINANCE
61	WITH WA/231/2023	KARTIK SAHU AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA B BISWAS	SC, ELEM. EDU SC, FINANCE
62	WITH WA/236/2023	NAZRUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS. E	MS. A HUSSAIN MS M KURMI MR R ISLAM N CHAKRABARTY S PAUL	SC, ELEM. EDU SC, FINANCE
63	WITH WA/237/2023	BAHARUL ISLAM AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU

64	WITH WA/245/2023	ABDUL MANAF BARBHUIYA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A Y CHOUDHURY MR. T A CHOUDHURY MS ROSHNI AMEEN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
65	WITH WA/261/2023	GIASUDDIN AHMED AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
66	WITH WA/273/2023	KUTUBUDDIN MAZUMDAR AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	SC, ELEM. EDU SC, FINANCE DEPTT.
67	WITH WA/318/2023	GEETA CHETRY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR H MAZUMDER MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
68	WITH WA/338/2023	PAULAMI CHAKRABORTY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, ELEM. EDU SC, FINANCE
69	WITH WA/341/2023	ANWAR UDDIN MAZARBHUIYA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM	SC, ELEM. EDU SC, FINANCE DEPTT.
70	WITH WA/381/2023	NURJAMAN HAQUE @ NURZAMAN HAQUE Versus THE STATE OF ASSAM AND 4 ORS. E	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU SC, AG
71	WITH WA/42/2024	HAREN CHANDRA MALI AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MR. S J SARMAH MRS H CHAKRABORTY MR B SINHA	SC, ELEM. EDU GA, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024

22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5190/2022 B/O	DILIP KUMAR BAIRAGI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	SC, SEC. EDU.
MOTION				
2	Cont.Cas(C)/382/2024	PARAMESH RAJBONGSHI Versus BIJOYA CHOUDHURY	MR D S DEKA	
3	WP(C)/1683/2024	KALYAN BORUAH AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
4	WP(C)/2926/2024 FIXED	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.
	WITH I.A.(Civil)/1967/2024 in WP(C)/2926/2024	FAROQUE AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. A DEKA	GA, ASSAM SC, SEC. EDU.
5	WP(C)/3670/2024	RANJAN BIKASH PEGU Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU
6	WP(C)/3672/2024	MD. MOFIDUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU
7	WP(C)/3674/2024	SUDEM DAIMARY AND 4 ORS Versus THE STATE OF ASSAM AND 43 ORS	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	SC, HIGHER EDU SC, HIGHER EDU SC, APSC
8	WP(C)/3686/2024	RANJITA SINGHA AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE DEPTT.
9	WP(C)/3697/2024	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU SC, U G C
10	WP(C)/3699/2024	KHARIKUL HUSSAIN Versus THE KENDRIYA VIDYALAYA SANGATHAN AND ANR (F)	MR. S I HUSSAIN MR. N H BARBHUIYA	SC, KVS

11	WP(C)/3700/2024	DILIP PAUL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
12	WP(C)/3703/2024	SHUBHAM KUMAR GUPTA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
13	WP(C)/3711/2024	PARTHA PRATIM GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, SEC. EDU.
14	WP(C)/3717/2024	PALLAB DEKA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	SC, A I C T E SC, D E AND C T
15	WP(C)/3719/2024	KESHABANANDA BORBARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
16	WP(C)/3720/2024	MINTU SARMAH Versus THE STATE OF ASSAM AND 3 ORS ADMISSION	MR. D BHUYAN	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4860/2016	MAKBUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
18	WP(C)/9523/2019 FIXED	RAM CHARAN BHARALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	SC, HIGHER EDU MR. P MAHANTA (R-5,6) SC, AG MR. R K TALUKDAR (R-4) MS. P SAHARIA (R-5,6) SC, FINANCE
19	WP(C)/1645/2021	RANJAN KUMAR DAS Versus COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM SC, SEC. EDU.
20	WP(C)/4876/2022 B/O	BIJAY LAKSHMI SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU SC, FINANCE
21	WP(C)/5108/2022	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
22	WP(C)/8440/2022 FIXED	SHIBU PAUL Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR B CHANDA MR. M K SHARMA	MR. P HAZARIKA (R-5) P. BORAH (R-5) MR. H S BORAH (R-5) SC, G U
23	WP(C)/1119/2023 FIXED	BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS. A TALUKDAR	MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
24	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
25	WP(C)/388/2024 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR M J QUADIR MR S S ISLAM MR. A K HANNAN	SC, HIGHER EDU DY.S.G.I. SC, HEALTH AND F W
26	WP(C)/1603/2024 FIXED	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	GA, ASSAM MR. P D NAIR (R-4) SC, EDU

27	WP(C)/1614/2024 FIXED	A MANIHAR SINGHA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, ELEM. EDU SC, FINANCE
	WITH			
28	WP(C)/2169/2024	MOKBUL HUSSAIN LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD S HOQUE	SC, ELEM. EDU SC, FINANCE DEPTT.
29	WP(C)/1723/2024 FIXED	RABI CHANDRA SEAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
30	WP(C)/1759/2024 B/O	AMINUL HOQUE AND 38 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DY.S.G.I. SC, HEALTH
	WITH			
31	WP(C)/1332/2024	GIRIJANANDA CHOWDHURY UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY MS. M DAS	MR. K GOGOI DY.S.G.I. SC, HEALTH
	WITH			
32	WP(C)/1618/2024	ASSAM DON BOSCO UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY	MR. K GOGOI DY.S.G.I. SC, HEALTH
	WITH			
33	WP(C)/1661/2024	THE ASSAM ROYAL GLOBAL UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, SSUHS SC, HEALTH
	WITH			
34	WP(C)/1674/2024	RIKI KALITA AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA	MR. K GOGOI DY.S.G.I. SC, HEALTH
	WITH			
35	WP(C)/1737/2024	JAKIR HUSSAIN AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	MR. K GOGOI MR. K GOGOI DY.S.G.I. SC, HEALTH
	WITH			
36	WP(C)/1751/2024	SAIF UDDIN YAHIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	DY.S.G.I. SC, HEALTH
	WITH			
37	WP(C)/1957/2024	NEPAL BISWAS AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR T T MONI	SC, SSUHS SC, HEALTH
	WITH			
38	WP(C)/2006/2024	NUR ALOM AND 35 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	DY.S.G.I. SC, HEALTH
	WITH			
39	WP(C)/2062/2024	SHAILENDRA CHOURASIA AND 76 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	DY.S.G.I. SC, HEALTH
	WITH			
40	WP(C)/2895/2024	NAZMUL HUSSAIN AND 31 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR S ISLAM MR. R ISLAM	GA, ASSAM SC, HEALTH
41	WP(C)/2891/2024 B/O	MINTU KAKOTI Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS A H ATIA (r-4) SC, SEC. EDU.

ORDERS

42	Cont.Cas(C)/461/2021 FIXED	KAWAIMARI NA-PAMUA L.P. SCHOOL Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN MS P DAS SC, SSA
43	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
44	I.A.(Civil)/779/2022 IN WP(C) 2870/2011 (D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU.
45	Cont.Cas(C)/645/2023 B/O	FAJLUL HOQUE CHOUDHURY AND 6 ORS Versus SURANJANA SENAPATI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN	MR. D SAIKIA (r-1) MR. P K BORAH (r-1) MR B KAUSHIK (r-1)
46	Cont.Cas(C)/764/2023 B/O	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
47	WP(C)/5102/2023	KAKOLI DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. M MORE MR. A BORPUZARI	SC, HIGHER EDU MR D KALITA (R-3,4) MR J ABEDIN (R6) MR. S C BISWAS (R6) MR. D NATH (R-3,4) MR D DEKA(R-5) MR. P S BISWAS (R6)
48	Cont.Cas(C)/61/2024 FIXED	ZAHANARA BEGUM @ JAHANARA BEGUM Versus NARAYAN KONWAR	MD. A HUSSAIN MR. A S CHOUDHURY	
49	Cont.Cas(C)/281/2024 B/O	FAZAL ALI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
50	I.A.(Civil)/1290/2024 FIXED in WP(C)/5966/2021 WITH WP(C)/5966/2021	PRINCIPAI AND ANR Versus DR. NIRMALA DEVI AND 3 ORS DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. M P SARMA MR. M P SARMA MS S SARMA HAZARIKA MR. M K CHOUDHURY MR D MAHANTA MR D MAHANTA	MR D MAHANTA SC, EDU SC, HIGHER EDU MR. K N CHOUDHURY (r-5) MR. U K NAIR MR. J PATOWARY (r-5) MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY N GAUTAM MS N NEWME
51	I.A.(Civil)/1980/2024 FIXED in WP(C)/674/2024 WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA MR. S SHARMA	SC, IIT MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.

52	WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1150/2024 in WP(C)/676/2024	PRADUMN DIXIT, Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
53	WITH WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
54	WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1152/2024 in WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
55	WITH WP(C)/1935/2024	YASHRAJ VERMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV.(R-2 TO 5) (SC,IIT) MR A B DEY(R-2 TO 5)(SC,IIT) MR. S SUTRADHAR(R-2 TO 5)(SC, IIT) SC, IITG DY.S.G.I.
56	WP(C)/3389/2024 B/O	PREMJIT DAS Versus THE GAUHATI UNIVERSITY AND 3 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	SC, G U

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024

12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./210/2022	MD. ABDUL SATTAR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
2	Crl.Pet./346/2022	NAGENDRA NATH TALUKDAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MS B BORO MR. A BHATTACHARJEE	MR. P BORA (R-2) MS. N S THAKURIA (R-2) MR. A CHETIA (R-2) MR H K SARMA (R-2) MS K BHATTACHARYYA (R-2) PP, ASSAM
3	Crl.Pet./719/2022 B/O	NILITPAL CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. N NATH MR. D THAKUR MS. A BARUA	MRS. S KHATANIAR (r-2) MRS. P BARMAN (BORKAKOTI) (r-2) PP, ASSAM
4	Crl.Pet./757/2022 WITH LCR 1 FILE	PARUL ISLAM LASKAR @ PARUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR F A LASKAR MR. D H MOZUMDER	MS. BIJITA SARMA, AMICUS CURIAE (R-2) PP, ASSAM
5	Crl.Pet./1144/2022 WITH LCR 1 FILE	CHAMPA BARMAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR F KHAN RHITUSHREE TALUKDAR Q. KIBA K. SUMI	MR. B J MUKHERJEE (r-2) MS R SAHA (r-2) PP, ASSAM
6	Crl.Pet./1295/2022 WITH LCR 1 FILE	KUSUM BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B BORA MR. A BORUA	MR G CHOUDHURY (r-2) PP, ASSAM
7	Crl.Pet./45/2023 WITH LCR 1 FILE(SCANNED COPY)	RAHAM ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	MR M Z SHAH (R-2) PP, ASSAM
8	Crl.Rev.P./65/2023 B/O	MOUSAM PAUL Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	PP, ASSAM
9	Crl.Rev.P./262/2023 WITH LCR 1 FILE	MD. H M MURTAZA LASKAR Versus MD. ASRAFUL HOQUE LASKAR	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY

10	Crl.Pet./280/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	MANASH GOGOI Versus SWAPNA DAS GOGOI	MR. K BORUAH MR. M ALAM MS P DAS	MR. I CHOUDHURY R L CHUTIA
11	Crl.Rev.P./551/2023 B/O	LACHIT DEKA Versus CHANDRA KUMAR NAYAK AND ANR	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	MR. N NATH (r-1) MR N TALUKDAR (r-1) PP, ASSAM
12	Crl.Pet./611/2023 B/O	PABAN CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR. I DAS MS S SHARMA MR. INDRAJIT BHUYAN	MR. R SHARMA (R-2) MS P PHUKAN (R-2) PP, ASSAM
13	Crl.Pet./745/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	M M RAHMAN	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
14	Crl.Pet./806/2023 FIXED	MRIDUL KUMAR BORAH Versus BOBITA SAIKIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR A KHANIKAR
15	Crl.Pet./1144/2023	PANKAJ KUMAR MUSHAHARY Versus THE STATE OF ASSAM	MS S DAS	PP, ASSAM
	WITH I.A.(Crl.)/75/2024 in Crl.Pet./1144/2023	GIRINA BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS B. CHETRY	PP, ASSAM
16	Crl.Pet./1335/2023	RUBU TASSER AND ANR Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	DR. B N GOGOI	SC, CBI
17	CRL.A(j)/24/2024 WITH OFFICE NOTE	AJIT BORAH Versus THE STATE OF ASSAM	MR. K P PATHAK (LEGAL AID COUNSEL)	PP, ASSAM
18	Crl.Rev.P./263/2024 B/O	MAIJAL HAQUE Versus THE STATE OF ASSAM	MR P K DAS	
19	Crl.Pet./547/2024 B/O	IMRAN HUSSAIN LASKAR Versus GULAM RAJA MAZUMDAR AND ANR. (F)	MR. U J SAIKIA MS M DAS	MR. N ISLAM PP, ASSAM
ORDERS				
20	Crl.Pet./253/2017	NUR MOHAMMAD SAMSUJJAMAN LASKAR and 2 ORS. Versus THE STATE OF ASSAM and ANR.	MR.J U N M LASKAR MS. A AHMED	PP, ASSAM
21	Crl.Pet./972/2019 B/O	AJAY TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. MD S HOQUE MR. M DEKA	PP, ASSAM
22	Crl.A./82/2021 WITH OFFICE NOTE, LCR 4 FILES	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
	WITH I.A.(Crl.)/176/2021 in Crl.A./82/2021	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
23	Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	WITH I.A.(Crl.)/371/2021 in Crl.Pet./341/2021	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH	PP, ASSAM
	WITH I.A.(Crl.)/119/2024 in Crl.Pet./341/2021	DHIRAJ DEY, Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	PP, ASSAM
24	Crl.Rev.P./229/2022	SANJIT KUMAR PAUL Versus THE STATE OF ASSAM AND 29 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM

25	Crl.Pet./1238/2022	BABLU HATI BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
26	Crl.Pet./1261/2022	MOHAMMED AZAHAR AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR F KHAN RIYAZ KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI	PP, ASSAM
27	Crl.Rev.P./60/2023 WITH LCR 1 FILE	PIAR MD. ABU SALEH Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	MR S HOQUE (R-2) PP, ASSAM
28	Crl.Rev.P./168/2023 WITH LCR 1 FILE	ANUP KAHAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
29	Crl.Rev.P./198/2023 WITH LCR 1 FILE	DELBAR ALI Versus ANOWARA BEGUM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA	
30	Crl.Rev.P./356/2023 WITH LCR 1 FILE	MADHUSMRITA DEKA Versus THE STATE OF ASSAM AND ANR	MS R R MUZIB MS T GHOSH	MRS N GOSWAMI (r-2) MR. S KASHYAP (r-2) PP, ASSAM
31	Crl.Rev.P./402/2023	CAMBRIDGE EDUCATION TRUST Versus KARTIK CHANDRA DAS	MR. S KALITA MR P DAS GUNJAN DAS	MR M RANA MR. M K SHARMA MD M HOQUE
32	Crl.Rev.P./452/2023	SANOWAR HOSSAIN Versus SABINA YESMIN AND ANR	MR. A R SIKDAR MR. S I TALUKDAR MS. ANINDITA DAS J A SIKDAR	
33	Crl.Pet./828/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	MD. RAJIB ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	PP, ASSAM
34	I.A.(Crl.)/1283/2023 WITH LCR 4 FILES, B/O in Crl.A./484/2023 WITH Crl.A./484/2023	MD. AFTAB UDDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	PP, ASSAM
		MD. AFTAB UDDIN AND 4 ORS. Versus THE STATE OF ASSAM 2 ORS.	MR. A M BARBHUIYA MR. A H ALAMGIR MS S R MAZARBHUIYA MS A BEGUM	MR. R A CHOUDHURY (r- 2) MR. R A MAZUMDER (r- 2) PP, ASSAM
35	CRL.A(J)/37/2024	FIRDUS ALI @ RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR DIKSHIT GOGOI (AMICUS CURIAE)	PP, ASSAM
36	CRL.A(J)/46/2024 WITH LCR 5 FILES	SUNIL THAPA Versus THE STATE OF ASSAM AND	MRS DIPANJALI BORPUJARI	PP, ASSAM
37	I.A.(Crl.)/229/2024 WITH OFFICE NOTE, LCR 4 FILES in Crl.A./62/2024 WITH Crl.A./62/2024	MAYA SAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
		MAYA SAH AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM
38	Crl.Pet./674/2024 FIXED	THE NATIONAL HIGHWAY INFRASTRUCTURE AND DEVELOPMENT CORPORATION LTD AND 4 ORS Versus MANISH DHANDH AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA MR K J SAIKIA MS N BURAGOHAIN	
HEARING				
39	Crl.Rev.P./502/2022 WITH LCR 5 FILES, B/O	ANJAN NATH @ ANJAN KR NATH Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. J SARMAH	MR. A BHATTACHARJEE (R-2) PP, ASSAM

WITH
[I.A.\(Cri.\)/607/2022](#)
in Cri.Rev.P./502/2022

ANJAN NATH @ ANJAN KR NATH
Versus
THE STATE OF ASSAM
SARAT BARMAN
Versus
THE STATE OF ASSAM AND ANR.

MR. A BHATTACHARJEE
MR. J SARMAH
PP, ASSAM

40 [Cri.A./197/2023](#)
WITH LCR 2 FILES, FIXED

MR J KALITA

MR M SAHEWALLA (r-2)
MS. S. TODI (r-2)
MS T J SAHEWALLA (r-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
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12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
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25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3540/2024 CAVT. NO.06722/024, FIXED	PREMIER CRYOGENICS LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK W AHMED	MR. K N CHOUDHURY(R-3) MR. D J DAS(R-3) MR. H R DAS MR. H R DAS SC, HEALTH FOR CAVEATOR
2	WP(C)/3613/2024 CAVT. NO.06562/024, FIXED	MD. ANSER ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, P AND R.D. MR. M U MAHMUD MS. D BORA
3	WP(C)/3680/2024	KAMAL SING BRAHMA Versus THE STATE OF ASSAM AND 7 ORS	MR H P GUWALA MR. A BORO MS N NEWME	SC, BTC SC, P W D
4	WP(C)/3682/2024	TAHERUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM SC, FOREST SC, G M D A
5	WP(C)/3708/2024	DHANSIRI TRUCK OWNERS ASSOCIATION Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M AGARWALLA MS P GOGOI	GA, ASSAM
6	WP(C)/3709/2024	SNIGDHA BROHMO CHOUDHURY Versus THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	DY.S.G.I. SC, I O C
7	WP(C)/3710/2024	KRISHNA KANTA BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M R LASKAR MR N SARMA	SC, IRRIGATION
ORDER (IMPLEADMENT OF PARTY)				
8	I.A.(Civil)/1726/2024 in WP(C)/3081/2022	SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM	SC, AG SC, IRRIGATION
	WITH WP(C)/3081/2022	SIRAJUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	SC, AG SC, IRRIGATION
ADMISSION				
9	WP(C)/4027/2018	GAURANGA BISWAS Versus THE ASSAM FISHERY DEVELOPMENT CORPORATION AND ANR.	MR. S K BARKATAKI MR. D K NATH MS. B SHARMA	MR S SARMA SC, AFDC

10	WP(C)/7062/2018	ANUPAM GHOSH Versus UNION OF INDIA AND 3 ORS.	MR. A J HAZARIKA	MR. Y DOLOI MR. M DUTTA SC, TRANSPORT ASSTT.S.G.I. SC, BTADC
11	WP(C)/6072/2019	MARINA BEGUM @ MARINA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/6101/2019	ABUL HOSSAIN SK. @ ABUL HOSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/6106/2019	ASHIT KR. DEB Versus THE STATE OF ASSAM AND 3 ORS.	DR. P K GOSWAMI	SC, GMC
14	WP(C)/6944/2019	PAPU PEGU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	SC, FOREST
15	WP(C)/8335/2019	GULAP HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY	SC, FOREST
16	WP(C)/1898/2022	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICHALANA SAMITEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
	WITH			
17	WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
18	WP(C)/3478/2022	M/S MANARANJAN BRAHMA ENTERPRISE Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS (B)	MR. N J KHATANIAR	SC, BTC
19	WP(C)/1856/2023 FIXED	JITEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. N J GOGOI M.A. BEGUM MR. B JAIN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE SC, FOREST
20	WP(C)/6552/2023 FIXED	IMAMUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA	SC, FOREST
21	WP(C)/709/2024	M/S APEEJAY TEA LIMITED (PROP- BUDLAPARA TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR. K GOGOI DY.S.G.I.
22	WP(C)/1006/2024	PARASH KUMAR BHATTACHARJEE Versus THE ADDL CHIEF SECRETARY AND 5 ORS	PETITIONER IN PERSON MR. P K BHATTACHARJEE	SC, IRRIGATION
23	WP(C)/1237/2024	M/S MONDAL TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. R ALI MR M Z SHAH	SC, BTC SC, P H E
		ORDERS		
24	Cont.Cas(C)/499/2019 FIXED	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MS. P TAMULI MR. N GOGOI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
25	Cont.Cas(C)/603/2019 FIXED	SUMATI KUMAR SURANA AND ANR. Versus AMAR CHAND BAKLIWAL	MR S SANCHETI MS S BHUMIJ MR. A SANCHETI MR. R C SANCHATI	

	WITH I.A.(Civil)/3861/2022 in Cont.Cas(C)/603/2019	ON THE DEATH OF SUMATI KR SURANA HIS LEGAL HEIR RAHUL KUMAR SURANA Versus AMAR CHAND BAKLIWAL .	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
	WITH I.A.(Civil)/3862/2022 in Cont.Cas(C)/603/2019	ON THE DEATH OF SUMATI KR SURANA HIS LEGAL HEIR RAHUL KUMAR SURANA . Versus AMAR CHAND BAKLIWAL.	MR S SANCHETI	
26	Cont.Cas(C)/605/2019 FIXED	M/S. BEE KAY ENTERPRISE Versus RAJESH KEMPRAI AND 6 ORS.	MR. Y DOLOI MR. P K BORDOLOI MR. P G BHAGAWATI	MR. D SAIKIA MR. B GOGOI MR P NAYAK
27	Cont.Cas(C)/341/2022 B/O	PREMJIT BORO Versus ANURAG GOEL, IAS AND ANR	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA MR. B CHOUDHURY MR. R K MUSHAHARY
28	Cont.Cas(C)/639/2022 FIXED	CHARAN BORGAYARY Versus ANURAG GOEL AND ANR.	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	MR. D SAIKIA (R-2) MS. R B BORA (R-2) MR. S R RABHA (R-2)
29	Cont.Cas(C)/687/2022 FIXED	JADAB KR DAS Versus ANURAG GOEL, IAS AND ANR.	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA MS. L DAS	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (R-2)
30	WITH Cont.Cas(C)/667/2022	CHANDAN DAS Versus ANURAG GOEL AND ANR.	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MS N NEWME	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. R K MUSHAHARY (R-2)
31	Cont.Cas(C)/87/2023	PRASSANNA DAS Versus NARSHING PAWAR	MR. S BANIK A N HUSSAIN MS F BEGUM	
32	Cont.Cas(C)/94/2023	PANKAJ BORAH AND ANR. Versus M.K. YADAVA, IFS AND ANR.	MR GAURAV R DUTTA	MR. D SAIKIA (R-2) MR. B GOGOI (R-2) MR P NAYAK (R-2) MR A CHALIHA (R-2)
33	Cont.Cas(C)/99/2023	BINOD KUMAR TODI Versus PABITRA KHOUND AND 2 ORS.	MR. S K DAS MR R KARIM	
34	WP(C)/4778/2023	PRABHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S SHARMA	DY.S.G.I. SC, TRANSPORT
35	Cont.Cas(C)/63/2024	MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR G N SAHEWALLA(R-1 to 3) MS N K DEVI(R-1 to 3) MR N ANIX SINGH(R-1 to 3)
36	Cont.Cas(C)/169/2024	SUDHANG KUMAR BRAHMA Versus AKASH DEEP AND 2 ORS.	MR B CHOUDHURY MR. K P PATHAK MR. D GOGOI MR BHARGAV DAS	MR. D SAIKIA (R-1) MR P NAYAK(R-1) MR. R K MUSHAHARY(R-1)
37	WP(C)/574/2024	BIDINTHA KACHARI Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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7)	MR H Dey	17-07-2024	To	29-07-2024
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9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
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29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/388/2020 FIXED	FAKIR @ FAKIR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	ASSTT.S.G.I.
2	W.P.(Cri.)/22/2024	MD. KASHEM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MS M SARMA	GA, ASSAM
3	WP(C)/3348/2024 WITH LCR	SHAJIRAN NESSA @ SHAHIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR M AHMED MR. A HUSSAIN MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/3677/2024	SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/3679/2024	SOBIRAN NESSA @ SABIRAN NESSA Versus UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/3681/2024	MUSSTT AWASI BEGUM @ AUSI NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/3687/2024	SMTI. NAYAN TARA DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	WP(C)/3695/2024	SUKUMUDDIN @ SUKURUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M H TALUKDAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

ADMISSION

9	WP(C)/3001/2018 WITH LCR	HARKA BAHADUR CHETRY Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N SHARMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/3017/2018 WITH LCR	GULAM MUSTAFA Versus THE UNION OF INDIA AND 5 ORS	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/3028/2018 WITH LCR	MUSSTT. CHAINA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. R PHUKAN MR. P TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/3065/2018 WITH LCR	HAMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR H ALI MRS H AHMED MR. A MATIN MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/3070/2018 WITH LCR	MUKTAR ALI @ RAJU ALI Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MR. R K TALUKDAR MR. U PATHAK MR. D J DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/3179/2018 WITH LCR	SANKAR PAUL Versus UNION OF INDIA AND 6 ORS.	MR SISHIR DUTTA MR. A R SHOME MR. A J GHOSH MR. C SHARMA MS J K JAISWARA MR. SIDHANT DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/3264/2018 WITH LCR	SMTI. JYOTCHNA GHOSH Versus THE UNION OF INDIA AND 5 ORS.	MR A SHARMA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
16	WP(C)/3423/2018 WITH LCR	AYSHA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MRS. A BASUMATARY MS. M DEY MS. P DEB MS. N DEB	MR. D BARUAH MS. A VERMA MR J PAYENG SC, F.T
17	WP(C)/6864/2019	NAJRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	WITH			
18	WP(C)/3701/2021 WITH LCR	NAJRUL ISLAM Versus THE UNION OF INDIA AND 6 ORS.	MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/2003/2020 WITH LCR	ASHIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/2398/2020 WITH LCR	SURJYA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/2402/2020 WITH LCR	BEGUM KHATUN @ MAMATA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
22	WP(C)/2408/2020 WITH LCR	ABDUL KUDDUS Versus THE UNION OF INDIA AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	WP(C)/3257/2020 WITH LCR	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A ACHARYA MR A SHARMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/3259/2020 WITH LCR	ABDUL SATTAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
25	WP(C)/5736/2020 WITH LCR	KUDDUS ALI @ MD. KUDDUS ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. K I MAZUMDER MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WP(C)/5750/2020 WITH LCR	ALIMON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/5774/2020 WITH LCR	SHAHIDA BEGUM @ SAHIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. M A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/425/2021 WITH LCR	BINOD ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/780/2021 WITH LCR	MUSSTT FAJILA BEGUM @ FAJILA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/800/2021 WITH LCR	MD. NAZIMUDDIN Versus THE UNION OF INDIA AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/803/2021 WITH LCR	MUSSTT. LAILA BEGUM Versus THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MR. B K SARMA	ASSTT.S.G.I.
ORDERS				
32	W.P.(CrI.)/10/2024 FIXED, WITH SCANNED COPY OF LCR, OFFICE NOTE	PAPPU KUMAR SAHANI Versus NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
33	I.A.(Civil)/2157/2024 WITH LCR in WP(C)/4438/2017 WITH WP(C)/4438/2017	FORIDA KHATUN @ FARIDA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.F U BORBHUIYA	GA, ASSAM DY.S.G.I.
		FORIDA KHATUN @ FARIDA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN MR.H MUBARAK	GA, ASSAM ASSTT.S.G.I.
34	I.A.(Civil)/2163/2024 WITH LCR in WP(C)/4619/2017 WITH WP(C)/4619/2017	SOLIMUDDIN Versus THE UNION OF INDIA and 4 ORS.	MR F U BARBHUIYA	DY.S.G.I.
		SOLIMUDDIN Versus THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.H MUBARAK MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
35	I.A.(Civil)/2164/2024 WITH LCR in WP(C)/5271/2017	MD. JOYNUDDIN ALI @ JAINUDDIN SK. Versus THE UNION OF INDIA and 4 ORS.	MR F U BARBHUIYA MR F U BARBHUIYA MS.S DAS	GA, ASSAM DY.S.G.I. ASSTT.S.G.I.

HEARING

36 [WA/27/2019](#)
FIXED, WITH OFFICE NOTE,
CAVT./1102/2018

SHEHNAZ BEGUM
Versus
THE STATE OF ASSAM AND 17 ORS

MR B D DAS
MR H K SARMA
MRS R DEKA
MR. D THAOSEN

MR H R A CHOUDHURY
(R6, R7, R13)
MR H R A CHOUDHURY
(R6, R7, R13)
MR. K N CHOUDHURY
GA, ASSAM
SC, APSC
MR. A M AHMED (R6, R7,
R13)
MR. A M AHMED (R6, R7,
R13)
MR. J PATOWARY
MR. D MAZUMDAR, ADDL.
AG, ASSAM
MRS H AHMED (R6, R7,
R13)
SC, HEALTH
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7061/2023	JAYANTA KUMAR BANIK Versus THE STATE OF ASSAM AND 6 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	SC, P AND R.D. GA, ASSAM
2	Cont.Cas(C)/332/2024	BIKRAM RANA Versus AJAY KUMAR BHALLA AND ORS	MR. S CHETRY	
3	Cont.Cas(C)/379/2024	GOKUL RAY Versus S. KISHORE AND 2 ORS.	MD H R AHMED	
4	Cont.Cas(C)/380/2024	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
5	Cont.Cas(C)/381/2024	HARA KUMAR HAZARIKA Versus THAI TSHO DAW DAULAGPUR AND 2 ORS	MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	
6	WP(C)/1308/2024	NILKAMAL SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA MS M SARMA U SWARGIARY MS R BEGAM MS LUBNA CHOUDHURY	SC, FOREST
7	WP(C)/3098/2024	RAMANI KUMAR SARMA Versus GAUHATI UNIVERSITY AND 3 ORS	MR. R GOSWAMI MS N DEVI MS S DAS	SC, G U
8	WP(C)/3230/2024 B/O	ACHYUT SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MS. S SAIKIA MR. A D CHOUDHURY	DY.S.G.I.
9	WP(C)/3483/2024	DHANANJOY DAIMARY Versus THE UNION OF INDIA AND 2 ORS	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	DY.S.G.I.
10	WP(C)/3671/2024	KADIR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM	GA, ASSAM

11	WP(C)/3673/2024	PRANAB KUMAR BHATTACHARJYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A PAUL	GA, ASSAM
12	WP(C)/3684/2024	RITUMONI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MR. D DEKA	GA, ASSAM
13	WP(C)/3690/2024	BANERTIC MOCHAHARY @ BENARTIC MOCHAHARY Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH MR. R D PHUKAN	GA, ASSAM
14	WP(C)/3693/2024	NANTU BISWAS Versus THE STATE OF ASSAM AND 5 ORS	MR F U BARBHUIYA MS S DAS	SC, P AND R.D. SC, P H E
15	WP(C)/3696/2024	ASSAM SECRETARIAT SERVICES ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
16	WP(C)/3698/2024	SAJAHAN SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
17	WP(C)/3702/2024	DR. KHABIRUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA	SC, HEALTH AND F W
18	WP(C)/3704/2024	HIRANYA KUMAR RAY AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
19	WP(C)/3705/2024	AOICHAJYA JIBON BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
20	WP(C)/3706/2024	JAKIR HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MR. D DEKA	DY.S.G.I.
21	WP(C)/3714/2024	SABEN NARZARI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
22	WP(C)/3716/2024	HC/GD FORCE NO. 041709325 RUPAL CHAND AND 5 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	DY.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
23	I.A.(Civil)/1055/2024 in WP(C)/4331/2023	JOY PROKASH BASUMATARY AND 21 ORS Versus THE COMMISSIONER , FOOD CIVIL SUPPLIES A	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
	WITH WP(C)/4331/2023	JOY PROKASH BASUMATARY AND 21 ORS Versus THE STATE OF ASSAM AND 23 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
ADMISSION				
24	WP(C)/1319/2023 FIXED	ABDUL KARIM ALI Versus UNION OF INDIA AND ANR	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MR A MOHAMMAD	C.G.C. MRS. A GAYAN DY.S.G.I.
25	WP(C)/4061/2023 FIXED	PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
	WITH WP(C)/4182/2023	RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM

27	WITH WP(C)/4221/2023	MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
28	WITH WP(C)/4267/2023	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
29	WITH WP(C)/4277/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED	SC, P AND R.D. GA, ASSAM
30	WITH WP(C)/4761/2023	SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM
31	WITH WP(C)/4776/2023	RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN	SC, P AND R.D.
32	WITH WP(C)/5175/2023	BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
33	WITH WP(C)/6627/2023	MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, P AND R.D.
34	WITH WP(C)/106/2024	PRABHAT KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI	SC, P AND R.D. GA, ASSAM
35	WITH WP(C)/666/2024	SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D.
36	WP(C)/4452/2023 FIXED	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
37	WITH WP(C)/4721/2023	MD. SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
38	WITH WP(C)/2522/2024	ABDULLA AL MASUD MOLLAH Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, P AND R.D.
39	WP(C)/913/2024 B/O	RINA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR M BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
40	WP(C)/1262/2024 FIXED	SUBHASH KUMAR Versus PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB

41	WP(C)/1520/2024 FIXED	DIBAKAR MALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, GMC
42	WP(C)/1668/2024 FIXED	BISWAJIT DEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. P DAIMARY N CHAUDHURY MR A DEKA	SC, P AND R.D. GA, ASSAM
43	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R- 2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) DY.S.G.I. SC, F C I
44	WP(C)/3023/2024 FIXED	ANISH KALAM Versus THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MR. A H MOLLAH	SC, EXCISE DEPTT.
45	WP(C)/3045/2024 FIXED	ZAMALUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, EXCISE DEPTT.
46	WP(C)/3193/2024 FIXED	BUDHESWAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, AG SC, AGRI. DEPARTMENT SC, FINANCE
47	WP(C)/3295/2024 FIXED	NABA JYOTI TAMULI Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR K M BORA	SC, P H E
48	WP(C)/3324/2024 FIXED	LAISHARAM RAMANANDA SINGH Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MR M R ADHIKARI(CGC) DY.S.G.I.
49	WP(C)/3380/2024 FIXED	SANGITA SARMA Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	DY.S.G.I.
ORDERS				
50	Cont.Cas(C)/295/2024 FIXED	MD. IMRAN HUSSAIN Versus MANISH THAKUR	M K BORAH MS. P. KASHYAP	
51	I.A.(Civil)/2064/2024 FIXED in WP(C)/402/2024 WITH WP(C)/402/2024	THE UNION OF INDIA AND 4 ORS Versus DR. DHRUBA JYOTI CHETIA, DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR. L N DIHINGIA	MR K K MAHANTA (Sr. Advocate) MR. A K DUTTA (r-1 to 5) DY.S.G.I. DY.S.G.I.
52	I.A.(Civil)/2107/2024 in WP(C)/2027/2024 WITH WP(C)/2027/2024	AMIT KUMAR THAKUR, Versus THE UNION OF INDIA AND ANR AMIT KUMAR THAKUR Versus THE UNION OF INDIA AND ANR	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I. DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
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18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
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21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
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25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./224/2024	PABIN MANDAL Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
2	Crl.A./225/2024	SURAJ CHETRY @ MAILU Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM	PP, ASSAM
ORDERS				
3	CRL.A(J)/8/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	DEEPIYOTI DEKA @ PUSKU Versus THE STATE OF ASSAM	MR. ANUP MRINAL DUTTA (AMICUS CURIAE)	PP, ASSAM
4	CRL.A(J)/11/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	GEETALAL PEKUREL Versus THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE)	PP, ASSAM
5	Crl.A./101/2024 WITH LCR 2 FILES, FIXED	MD. AHED ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
	WITH I.A.(Crl.)/327/2024 in Crl.A./101/2024	MD. AHED ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED P. GHOSH	PP, ASSAM
6	I.A.(Crl.)/483/2024 WITH OFFICE NOTE, FIXED in Crl.A./4290/2024	SUREN KHODAL Versus THE STATE OF ASSAM AND ANR.	MR B SHARMA MR S SHARMA MR. M HASSAN	PP, ASSAM
	WITH Crl.A./4290/2024 (Filing Number)	SUREN KHODAL Versus THE STATE OF ASSAM AND ANR	MR B SHARMA	
	WITH I.A.(Crl.)/4292/2024 (Filing Number)	SUREN KHODAL Versus THE STATE OF ASSAM AND ANR	MR B SHARMA	

7	I.A.(CrI.)/542/2024 WITH OFFICE NOTE, LCR 7 FILES, B/O in CrI.A./182/2024 WITH CrI.A./182/2024	SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
		SANAJUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
8	I.A.(CrI.)/652/2024 in CrI.A./6331/2024 WITH CrI.A./6331/2024 (Filing Number)	MOHAN BORO BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
		MOHAN BORO BORDOLOI Versus THE STATE OF ASSAM AND ANR F	MR D K BHATTACHARYYA	
9	I.A.(CrI.)/653/2024 in CrI.A./6336/2024 WITH CrI.A./6336/2024 (Filing Number)	BHOGESWAR DEKA @ BHUGESWAR DEKA Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
		BHOGESWAR DEKA @ BHUESWAR DEKA Versus THE STATE OF ASSAM AND ANR A	MR D K BHATTACHARYYA	
10	I.A.(CrI.)/655/2024 WITH LCR - 6 (SIX) FILES, P.B. - 2, B/O in CrI.A./142/2017 WITH CrI.A./142/2017	MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.P K DAS MR.A CHOUDHURY	PP, ASSAM PP, ASSAM
		MD MAINUDDIN LASKAR and ANR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
11	CrI.A./139/2017 WITH I.A.(CrI.)/274/2017 in CrI.A./139/2017	MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
		MOUR @ MOUB UDDIN LASKAR Versus THE STATE OF ASSAM and ANR	MR.B K MAHAJAN MR.P K DAS MR N J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	PP, ASSAM
12	I.A.(CrI.)/659/2024 in CrI.A./4707/2024 WITH CrI.A./4707/2024 (Filing Number)	PANKAJ DEKA Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
		PANKAJ DEKA Versus THE STATE OF ASSAM G	MR D K BHATTACHARYYA	
<u>HEARING</u>				
13	CRL.A(J)/12/2022 3 Y 3 M 0 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	SON KR. GORH Versus THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/15/2022 2 Y 10 M 13 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	BIRCHA KONWAR Versus THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
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28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 12

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Crl.A./283/2017 7 Y 9 M 26 D :PART-HEARD, LCR 3 FILES, P.B.-2	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS
	WITH I.A.(Crl.)/422/2023 in Crl.A./283/2017	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS. A MESEN	SC, CUSTOMS
2	Crl.A./67/2019	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB Ms. P. DAS, SC, CUSTOMS
	WITH I.A.(Crl.)/420/2023 in Crl.A./67/2019	SRI BINOD YADAV, Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	SC, CUSTOMS

LEAVE NOTE OF ADVOCATES FOR 26/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



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[For Friday,26th July 2024]

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE
M.K. KALITA, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7112/2023	JAYANTA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC
BAIL HEARING (BA)				
2	Bail Appln./1868/2024 WITH OFFICE NOTE, SCANNED COPY OF CASE RECORD, FIXED,	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./26/2024	M/S BKSONS INFRASTRUCTURE PVT. LTD. Versus MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	R SARMAH MS M KAKOTY MS PURABI DEKA MR K J HAZARIKA	DY.S.G.I. SC, PWD (NH)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
2	WP(C)/3285/2024 PART HEARD, FIXED	SAURAV JYOTI BARUAH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
3	WITH WP(C)/1229/2024	SUBRATA BORAH Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST DY.S.G.I.
4	WITH WP(C)/1763/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
5	WITH WP(C)/1764/2024	MAINA DEVI CHORARIA Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
6	WITH WP(C)/1766/2024	GANESH TAMULI ENGINEERING PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
7	WITH WP(C)/1768/2024	MS. KIRON MEDHI Versus THE UNION OF INDIA AND 6 ORS.	MR. D SARAF MR. S S GUPTA MR. B PEGU	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
8	WITH WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

9	WITH WP(C)/1845/2024	ANJAYBEE GREEN AND ANR. Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
10	WITH WP(C)/1936/2024	NIZAMUDDIN AHMED Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
11	WITH WP(C)/1937/2024	M/S Associated Iron And Steel Co Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION MR. D J DAS.(R-1) DY.S.G.I.
12	WITH WP(C)/2170/2024	SRI SUDARSHAN HAZARIKA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
13	WITH WP(C)/2171/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
14	WITH WP(C)/2173/2024	M/S ASSAM STEEL COMPANY Versus UNION OF INDIA	MR. A K GUPTA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
15	WITH WP(C)/2245/2024	MANOJ PATNI Versus THE UNION OF INDIA AND 6 ORS	MR. S S GUPTA MS P SHARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
16	WITH WP(C)/2249/2024	PAWAN KUMAR AGARWAL Versus THE UNION OF INDIA	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
17	WITH WP(C)/2251/2024	AMIT JASRASARIA Versus THE UNION OF INDIA AND OTHERS	MR. S S GUPTA MR. P K SARAF	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
18	WITH WP(C)/2257/2024	PURNA CHANDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
19	WITH WP(C)/2281/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
20	WITH WP(C)/2295/2024	NORTH EAST ENGINEERING AND CONSTRUCTION AND ANR Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
21	WITH WP(C)/2534/2024	M/S. N K CONSTRUCTION AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

22	WITH WP(C)/2542/2024	JAHAR SARMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
23	WITH WP(C)/2554/2024	MD. SHAMS UDDIN AHMED Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
24	WITH WP(C)/2766/2024	M/S OVERDRIVE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
25	WITH WP(C)/2767/2024	M/S EIR CONSTRUCTION AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
26	WITH WP(C)/2768/2024	THUNU DEVI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
27	WITH WP(C)/2769/2024	M/S FREE RIDE MOTORS AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	WITH WP(C)/2770/2024	M/S NORTH EAST ENTERPRISE AND TRADING CO AND ANR Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
29	WITH WP(C)/2843/2024	JPA SNACKS PRIVATE LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, GST SC, GST MR. D J DAS.(R-1) DY.S.G.I.
30	WITH WP(C)/2844/2024	MANAKSIA COATED METALS AND INDUSTRIES LIMITED Versus UNION OF INDIA AND 2 ORS	MR H BETALA MR C KUMAR	SC, STATE TAX SC, STATE TAX MR. D J DAS.(R-1) DY.S.G.I.
31	WITH WP(C)/2849/2024	DEBADIB DAS Versus THE UNION OF INDIA AND 8 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
32	WITH WP(C)/2881/2024	NIRANJAN KAKATI Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
33	WITH WP(C)/2885/2024	SRI TAPUBAN SAIKIA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
34	WITH WP(C)/2889/2024	SRI BISWAJIT BORAH Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

35	WITH WP(C)/2902/2024	MD. MOINUL ALI Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
36	WITH WP(C)/2908/2024	SRI LALIT AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
37	WITH WP(C)/2919/2024	MAHESH KUMAR AGARWALLA Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
38	WITH WP(C)/3031/2024	SANJIB SINGH Versus THE UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS N BURAGOHAIN	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
39	WITH WP(C)/3235/2024	MD. SULTAN ALI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM SC, REVENUE
40	WITH WP(C)/3255/2024	SANJIB KAKATY Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
41	WITH WP(C)/3260/2024	NIRANJAN KAKATI Versus THE UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
42	WITH WP(C)/3286/2024	MS B M PHARMA (INST) Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, STATE TAX SC, FINANCE AND TAXATION DY.S.G.I.
43	WITH WP(C)/3287/2024	M/S JYOTIRMOYEE DRUGS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST DY.S.G.I.
44	WITH WP(C)/3291/2024	MS CHAMPA DRUGS AND SURGICALS AND ANR Versus THE UNION OF INDIA AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
45	WITH WP(C)/3331/2024	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
46	WITH WP(C)/3341/2024	MS KD CONSTRUCTION AND ANR Versus UNION OF INDIA AND OTHERS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
47	WITH WP(C)/3358/2024	M/S NSPIRA MANAGEMENT SERVICES PRIVATE LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR A NATH	SC, GST GA, ASSAM DY.S.G.I. SC, TAXES
48	WITH WP(C)/3453/2024	TONMOY GOHAIN Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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1	RSA/182/2009 (HEARING), WITH LCR	SRI NIKHIL MANDAL and 6 ORS Versus SRI GOPICHAND SAHABADI and 2 ORS	DR.B AHMED MRH I CHOUDHURY MR.N DHAR MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A RAHMAN	MR.N SARKAR MR.N N JHA
2	MACApp./227/2010 CAVT. NO. 1209/2010 (HEARING), WITH LCR	NATIONAL INSURANCE CO. LTD., Versus SMTI PANCHAMI BORDOLOI and ORS,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS FOR CAVEATOR
3	WITH MACApp./310/2010	SMTI PANCHAMI BORDOLOI and 3 ORS, Versus NATIONAL INSURANCE CO. LTD. and ORS,	MR. N C DAS MR.P DAS MR.S K MEDHI MR.R K BHARALI MS. M DEVI MR. A DAS	

MOTION

4	CRP(IO)/215/2024 B/O	MITALI DEY AND ANR Versus SANDEEP KUMAR DEY AND ANR	MR SISHIR DUTTA MR. A BISWAS MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
5	CRP(IO)/242/2024 FIXED	GULNAHAR RAHMAN Versus MD. JAHIDUL AHMED	MR. P J SAIKIA, SR. ADV MR K J SAIKIA	
6	CRP(IO)/252/2024	INDRAJIT DUTTA AND ANR Versus MANIK DUTTA AND 3 ORS	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	SC, GMC
7	CRP(IO)/254/2024	MD. JIYAUH RAHMAN AND 2 ORS. Versus ABU HASSEN FARUQUEE AND 19 ORS	MR SISHIR DUTTA MR S DUTTA MS S MOCHAHARI MR. S DUTTA	
8	CRP(IO)/255/2024	HITENDRA NATH NEOG Versus RUNU MUDOI	MR. B BARMAN MS. N UPADHYAY	

ADMISSION

- 9 [MACApp./422/2017](#)
WITH LCR

WITH
10 [MACApp./81/2018](#)
- UNITED INDIA INSURANCE COMPANY LIMITED
Versus
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- ORIENTAL INSURANCE COMPANY LTD
Versus
SMTI JYOTIRANI SAIKIA HAZARIKA and 9 ORS
- MR.S S SHARMA
MS.L SHARMA
MR.B J MUKHERJEE
- MS. N MODI
MR. N KALITA
MR.S DUTTA
MR. S DUTTA
MR. C SHARMA
MR. SIDHANT DUTTA
- MR D K BHATTACHARYYA (R 1-6)
MR. R DEY (R 1-6)
- MR. R DE (R-1 TO 6)
MR D K BHATTACHARYYA (R-1 TO 6)
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Versus
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- MR. R K BHUYAN
MR A ZAMAN
- MR S BORTHAKUR (R-2)
MR R SENSUA (R-2)
- 12 [MFA/43/2024](#)
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Versus
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- MR. S CHAMARIA
MR A N SARMAH
MR M M ZAMAN
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- MR. S CHAMARIA
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- MR. S SINGH
MR. A BHATTACHARYYA
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- DHIREN SAH GUPTA
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- MR. A LAL
MR A BRAHMA
- 16 [MACApp./359/2024](#)
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- NATIONAL INSURANCE COMPANY LIMITED
Versus
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- NATIONAL INSURANCE COMPANY LIMITED
Versus
DHANANJAY SARKAR AND 3 ORS.
- MR. A J SAIKIA
M CHETIA
- MR. A J SAIKIA
M CHETIA
- K U AHMED
MS P SARMA
FOR CAVEATOR
- K U AHMED
MS P SARMA
FOR CAVEATOR
- BAIL HEARING (BA)**
- 17 [Bail Appln./1762/2024](#)
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- ABDUL RASHID
Versus
THE STATE OF ASSAM
- MR. N N JHA
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N NEOG
MS. S KOUR
- PP, ASSAM
- FOR HEARING U/O XLI RULE II C.P.C.**
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- MR. SHEELADITYA

19	RSA/133/2024	M/S. BALAJEE FOOD INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	SC, APDCL
	WITH I.A.(Civil)/2188/2024 in RSA/133/2024	M/S. BALAJEE FOOD INDUSTRIES Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	SC, APDCL
ORDERS				
20	CRP/355/2013 WITH LCR	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
21	MACApp./372/2016 CAVT. NO. 1119/2016 WITH LCR, B/O	M/S HDFC ERGO GEN. INS CO. LTD. Versus SMTI KOROBI MAZUMDAR and 4 ORS,	MR.A TALUKDAR MR.K K BHATTA MR.J JOHN	MR.P SUNDI FOR CAVEATOR
22	CRP/409/2016 WITH LCR	DHANANJOY BHATTACHARJEE Versus BISWAJIT DAS and 11 ORS	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MS.A BEGUM(R- 1-5) MRS.R CHOUDHURY(R- 1-5)
23	CRP/147/2018	M/S. ADARSH REAL ESTATE AND ASSOCIATES PVT. LTD. Versus M/S. ECE INDUSTRIES LTD.	MR. M K SHARMA MR G DAS	
24	RSA/171/2018 WITH LCR	SRI H. IBUNGCHOU SINGHA Versus SRI HIRU BABU SINGHA and 4 ORS	MR S RAJKUMAR MR. B BANERJEE MR. A ROSHID MS. M R DEVI	MS B DEVI (R1,R4, R5) MR N BARUAH (R1,R4, R5)
25	RSA/185/2018 WITH LCR	MD NAZIR ALI Versus MD SAFAT ALI	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR V K BAROOAH
26	RSA/324/2018 WITH LCR	MD ALLAUDDIN AND ANR Versus MD SAMIM AHMED TALUKDAR AND 9 ORS	MR. A C SARMA MR. P CHAKRABORTY MR. B DEORI MR. B HALDAR	MR. M SARMA (R1-R5) MR. M SARMA (R1-R5) MS. I GOHAIN (R1-R5) MS J A AHMED (R1-R5) MS. C KHAKHLARY (R1-R5) MRS R DEKA
27	MACApp./684/2018 WITH LCR, B/O	NATIONAL INSURANCE COMPANY LIMITED Versus SRI SWAPAN PAUL (LATO) AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P SUNDI
28	I.A.(Civil)/1760/2018 in MACApp./411/2018	SRI BHARAT CHANDRA SARKAR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS. R HUSSAIN (R2) MS M GAZLOO (R1)
	WITH MACApp./411/2018	BHARAT CHANDRA SARKAR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
29	RSA/59/2019 WITH LCR, B/O	ABDUL MATLEB AND 8 ORS Versus SRI SUDHINDRA SARKAR @ SUDHANYA SARKAR AND ORS	MS. R CHOUDHURY MR. M A LASKAR	
	WITH I.A.(Civil)/1259/2020 in RSA/59/2019	ABDUL MATLEB AND 8 ORS Versus SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS	MS. R CHOUDHURY	

30	MACApp./204/2019 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)
	WITH I.A.(Civil)/1202/2019 in MACApp./204/2019	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)
31	RSA/233/2019	SRI UJJAL GOGOI Versus SRI PRADIP KUMAR PANSARI AND 12 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. P KATAKI MRS. M D BORUAH MR D KALITA
	WITH I.A.(Civil)/3455/2019 in RSA/233/2019	SRI UJJAL GOGOI Versus SRI PRADIP KUMAR PANSARI AND 12 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	
32	RSA/122/2020	ON THE DEATH OF MD. ABUL HUSSAIN HIS LEGAL HEIRS HUSNARA BEGUM (DAUGHTER) AND ORS Versus MD. HATEM ALI AND 9 ORS.	MR. A BISWAS MR R KALITA MS S AHOM	
33	I.A.(Civil)/15/2021 in RSA/118/2012	SRIPADA DEB Versus ON THE DEATH OF BABULAL DEB HIS LEGAL HEIRS AND 5 ORS.	MR.U DUTTA	GA, ASSAM
	WITH RSA/118/2012	SRIPAD DEB Versus BABULAL DEB and ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MR.R SARMA
	WITH I.A.(Civil)/16/2021 in RSA/118/2012	SRIPADA DEB Versus ON THE DEATH OF BABULAL DEB HIS LEGAL HEIRS AND 5 ORS.	MR.U DUTTA	GA, ASSAM
34	RSA/128/2021	MAHENDRA CHAKRAVARTY AND ANR Versus PARAMESWAR DEKA AND 2 ORS	MR. A C SARMA MR. P MEDHI MR. DITUL DAS MR. G C BORAH	
	WITH I.A.(Civil)/2093/2021 in RSA/128/2021	MAHENDRA CHAKRAVARTY AND ANR Versus PARAMESWAR DEKA AND 2 ORS	MR. A C SARMA MR. P MEDHI MR. DITUL DAS MR. G C BORAH	
35	CRP/90/2022	MUSSTT. NURIJA BEGUM MAZUMDER Versus ON THE DEATH OF MD. ALIM UDDIN, HIS LEGAL HEIRS NAMELY	MR. S D PURKAYASTHA MS. S PHUKAN	
36	MACApp./133/2022 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD Versus SMTI SANGITA DAS AND 5 ORS	MR. S K GOSWAMI	MR. P SUNDI
37	MACApp./378/2022 WITH LCR	UNITED INDIA INSURANCE CO.LTD. Versus KAMALESH GANGULY and 2 ORS	MR.R GOSWAMI MR.I ALAM MS M SAIKIA	MR.S C BISWAS(R-2) MS.B CHOUDHURY(R-1) MR. S SAHU MS.L HAZARIKA(R-2) MS.J DAS(R-1) MR.P BISWAS(R-2) MR.R DEY(R-2)
	WITH I.A.(Civil)/2067/2022 in MACApp./378/2022	UNITED INDIA INSURANCE CO.LTD. Versus KAMALESH GANGULY and 2 ORS	MR.R GOSWAMI MR.I ALAM MS M SAIKIA	MR.S C BISWAS(R-2) MS.B CHOUDHURY(R-1) MR. S SAHU MS.L HAZARIKA(R-2) MS.J DAS(R-1) MR.R DEY(R-2) MR.P BISWAS(R-2)

38	RSA/2/2023	ZULFIKAR ALI AND 2 ORS. Versus ABDUL SATTAR AND 3 ORS.	MR. P MAHANTA MR. U J SAIKIA MR. B PATHAK	MR. J AHMED (r-1 TO 3) MS A HUSSAIN (r-1 TO 3) R BEGUM (r-1 TO 3) H G DAISY (r-1 TO 3)
39	Tr.P.(C)/101/2023 B/O	SMTI. NEELIMA DEBNATH @ NILIMA DEBNATH Versus ABHIJIT DEBNATH	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA
40	RSA/121/2023 CAVT. NO.03382/023,	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS S.S.YASMIN MR N ZAMAN	MR. A R SIKDAR (r-1 to 7) MR A HUSSAIN (r-1 to 7) MR. R BARUAH MR. A IKBAL J U AHMED (r-1 to 7) MR. S I TALUKDAR(r-1 to 7) MR S A REEYAZ (r-1 to 7) FOR CAVEATOR
41	CRP(IO)/189/2023	RAVINDER PAL SINGH SAHNI Versus RAVINDER SINGH	MR. R K BHUYAN MR. D K DAS MR. M KASHYAP	MR B PATHAK MR. B BARMAN
42	I.A.(Civil)/101/2024 FIXED in Test.App./8167/2023 WITH Test.App./8167/2023 (Filing Number)	BRAJEN KALITA Versus HEMANTA KALITA AND 3 ORS.	MR. A CHAMUAH MR. P K BHUYAN	MR P KALITA(R-1) MRS S GOSWAMI(R-1)
43	Review.Pet./107/2024 in MACApp./66/2021 (D/O), WITH LCR	PROTUL SARMA BARUAH Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS	MR S KHOUND MR. R K SARMA	
44	I.A.(Civil)/1995/2024 in MACApp./127/2018 WITH MACApp./127/2018 WITH LCR WITH MACApp./129/2018 WITH LCR	IJZAZ ROHAN, Versus THE ORIENTAL INSURANCE CO. LTD. THE ORIENTAL INSURANCE CO. LTD. Versus IJZAZ ROHAN and ANR	MR. A R AGARWALA MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. S K GOSWAMI MR. I ROFIQUE FOR CAVEATOR
45	MACApp./129/2018 WITH LCR WITH MACApp./551/2018 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus HOSNEARA BEGUM @ HUSSAIN R. BEGUM and ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR I RAFIQUE MS. M DEKA FOR CAVEATOR
46	I.A.(Civil)/2162/2024 in CRP/272/2013 (D/O), WITH CRP/91/2013 (D/O), WITH LCR in I.A.(Civil)/2249/2021 WITH I.A.(Civil)/2249/2021	ON THE DEATH OF HIRENDRA KUMAR BHATTACHARJEE HIS LEGAL HEIRS Versus ON THE DEATH OF SUSHIL CHANDRA DAS HIS LEGAL HEIRS USHA RANI DAS AND 7 ORS	MR P KATAKI MR D CHAKRABORTY	MR. A R AGARWALA (R - 1) MR. I RAFIQUE MS. M DEKA FOR CAVEATOR
47	I.A.(Civil)/2162/2024 in CRP/272/2013 (D/O), WITH CRP/91/2013 (D/O), WITH LCR in I.A.(Civil)/2249/2021 WITH I.A.(Civil)/2249/2021	HIRENDRA KUMAR BHATTACHARJEE Versus ON THE DEATH OF SUSHIL CHANDRA DAS HIS LEGAL HEIRS USHA RANI DAS AND 7 ORS	MR P KATAKI MR D CHAKRABORTY	MR. M K CHOUDHURY (R-3) MR. A BARKATAKI (R-3) MR P BHARDWAJ (R-3)
48	I.A.(Civil)/2179/2024 in MACApp./7251/2024	PARASHNATH UPADHYAYA Versus SMTI SUSHILA DEVI @ SUSHILA SINGH DEVI MOHAN SHARMA Versus AMRIT KIRAN DAS AND ANR.	MR D KALITA MR D MONDAL DR. U BARUAH RANJU R S BARUAH	

	WITH MACApp./7251/2024 (Filing Number)	MOHAN SHARMA Versus AMRIT KIRAN DAS AND ANR F NEW INDIA ASSURANCE CO. LTD. Versus SABNAM KHATOON AND 5 ORS.	MR D MONDAL	
49	I.A.(Civil)/2186/2024 in MACApp./7927/2024	NEW INDIA ASSURANCE CO LTD Versus SABNAM KHATOON AND 5 ORS B	MR. K K BHATTA	
	WITH MACApp./7927/2024 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus SABNAM KHATOON AND 5 ORS B	MR. K K BHATTA	
	WITH I.A.(Civil)/7929/2024 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus SABNAM KHATOON AND 5 ORS B	MR. K K BHATTA	
50	I.A.(Civil)/2192/2024 in FAO/7620/2024	LEARNERS EDUCATION TRUST AND 2 ORS Versus DR. SANJAY KUMAR GUPTA	MR. L TALUKDAR MR H TALUKDAR MR J RAJBONGSHI	
	WITH FAO/7620/2024 (Filing Number)	LEARNES EDUCATION TRUST AND 2 ORS Versus DR SANJAY KUMAR GUPTA F	MR. L TALUKDAR	
	WITH I.A.(Civil)/7621/2024 (Filing Number)	LEARNES EDUCATION TRUST AND 2 ORS Versus DR SANJAY KUMAR GUPTA F	MR. L TALUKDAR	
51	I.A.(Civil)/2204/2024 in RSA/7880/2024	DIPALI SAIKIA AND 4 ORS. Versus MURARI MOHAN DAS AND 3 ORS.	MR. N K KALITA MR D DEKA	
	WITH RSA/7880/2024 (Filing Number)	DIPALI SAIKIA AND 4 ORS Versus MURARI MOHAN DAS AND 3 ORS H	MR. N K KALITA	
	WITH I.A.(Civil)/7882/2024 (Filing Number)	DIPALI SAIKIA AND 4 ORS Versus MURARI MOHAN DAS AND 3 ORS H	MR. N K KALITA	
		HEARING		
52	RSA/56/2017 WITH LCR, B/O	ON THE DEATH OF MD FAKARUDDIN LASKAR HIS LEGAL HEIRS HAZIRA BEGUM LASKAR and 7 ORS Versus TAJ UDDIN LASKAR	MR.L R MAZUMDER	MS. R CHOUDHURY MR.G UDDIN MR.N H LASKAR MS.P A TALUKDAR MS S S ZIA
		STAY MATTERS		
53	CRP(IO)/70/2016 WITH LCR	HIMADRI DOWERAH Versus RAJIV DUTTA and 3 ORS.	MR.P DAS MR. N K KALITA MR.R TALUKDAR	MR.G RAHUL(R-2) MR.D M NATH R-2
54	CRP(IO)/71/2023	ABDUL GAFUR SK Versus SUSHMA GUPTA AND 2 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR H K DAS (R-1,2,3) MR. A R GOGOI (R-1,2,3) MR N K SARMA (R-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024

8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4311/2019 B/O	SAHARIAR REZA AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. A S TAPADER MR M AHMED	GA, ASSAM MR. B. DUTTA MR. S DEKA MS. J BORO SC, REVENUE
MOTION				
2	Cont.Cas(C)/358/2024 FIXED	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K	SC, P H E
3	WP(C)/2748/2024 FIXED	M/S SARVESHWARI INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS.	MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
4	WP(C)/3585/2024 FIXED	M/S. BARKATAKI PRINT AND MEDIA SERVICES Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
5	WP(C)/3586/2024 FIXED	GAIL (INDIA) LIMITED AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, GST DY.S.G.I.
6	WP(C)/3607/2024 FIXED	SRI PANKAJ KHANIKAR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
7	WP(C)/3610/2024 FIXED	M/S. DHB MULTIPURPOSE ENGINEERING ENTERPRISE AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
8	WP(C)/3675/2024	ABU BAKKAR SIDDIQUE AND 123 ORS Versus THE SECRETARY TO THE GOVT OF INDIA AND 2 ORS	MR M J QUADIR MR S S ISLAM AKHINUR ISLAM MR. A K HANNAN	DY.S.G.I.
9	WP(C)/3676/2024	RAJ KUMAR SINGH AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
10	WP(C)/3678/2024	DIPAK KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA M INGTI	GA, ASSAM SC, G M D A SC, GMC SC, FOREST

11	WP(C)/3683/2024	M/S C ZAR TECHNOLOGIES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
12	WP(C)/3691/2024	RAHIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, REVENUE SC, FINANCE
13	WP(C)/3692/2024	JALAL UDDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR A SHARMA MR I AHMED	GA, ASSAM
14	WP(C)/3694/2024	SHAHJAHAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI SC, REVENUE
15	WP(C)/3701/2024	MD. MAKSHED ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD GA, ASSAM SC, REVENUE
16	WP(C)/3707/2024	MAINUL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM SC, REVENUE
17	WP(C)/3712/2024	KANCO TEA AND INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 5 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST SC, FINANCE AND TAXATION
18	WP(C)/3718/2024	JAYPRAKASH BARMON AND 73 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, K A A C SC, REVENUE
ADMISSION				
19	WP(C)/586/2023 FIXED	BAHA MURMU Versus THE STATE OF ASSAM AND 5 ORS	MS A ZAHAN S I AKAND	GA, ASSAM SC, FOREST SC, FINANCE
20	WP(C)/1015/2023 FIXED	BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 4 ORS.	MR. D SARAF	SC, GST DY.S.G.I.
21	WP(C)/1286/2023	BIJOY DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
22	WP(C)/2423/2023 FIXED	PRIYA PAL BHIKKU Versus THE ASSAM INFORMATION COMMISSION AND 2 ORS	MR K R BAROOAH	GA, ASSAM
23	WP(C)/4235/2023	PRABIN BORUAH @ SONOWAL AND 11 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, NHIDC SC, REVENUE
24	WP(C)/6351/2023 FIXED	NAJU @ NARJURA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MRS. R RONGMEI MS. S DEVI	GA, ASSAM SC, REVENUE SC, FINANCE
25	WP(C)/6774/2023	M/S APEEJAY TEA LIMITED (PROP TALUP TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
26	WP(C)/7244/2023 FIXED	JOHIRUL ISLAM Versus ABHAYAPURI MUNICIPAL BOARD AND ANR	MR. A M KHAN MR Z RAHMAN	GA, ASSAM MR. S BARUAH (R 2)
27	WP(C)/193/2024 FIXED	RANJIT KUMAR SAIKIA AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KHATANIAR MR. P KAKATI	MR. K K NANDI (r-5,6) MR. G PEGU MS S DEY (r-5,6) MISS. R. DAS (r-5,6) DY.S.G.I.
28	WP(C)/3289/2024 FIXED	Prashant Borah Versus THE UNION OF INDIA	MR. A K GUPTA MR K J SAIKIA	SC, GST DY.S.G.I.

ORDERS

29	WP(C)/4471/2017 FOR DISMISSAL, FIXED	JITU TIWARI Versus THE STATE OF ASSAM and 9 ORS.	MR.S C BISWAS MS.A DAS	GA, ASSAM MR.P J SAIKIA R- 8,9and10 MR.R S MISHRA(R- 8,9&10)
30	WP(C)/3438/2022	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC
31	WP(C)/4139/2022	NIZAM KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK	SC, CO OP
32	WITH WP(C)/1649/2022	NIZAM KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. M K RONGPI	SC, CO OP MR. S K DAS (r-4) MR. B K DAS(R-4) M N KHAN(R-4)
33	WP(C)/7771/2022	POPULAR INDUSTRIAL FOOD PRODUCT AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
34	WP(C)/847/2023 FIXED, (FOR DISMISSAL)	BASIRAN NESSA Versus THE STATE OF ASSAM AND 5 OTHRS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/2853/2023 FIXED, (FOR DISMISSAL)	THE NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B SINHA MR. S UPADHAY	MR. M K CHOUDHURY (r-4) GA, ASSAM MR P BHARDWAJ (r-4) MR. M SARMA (r-4)
36	WP(C)/1380/2024 B/O	AYNAL HOQUE Versus THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM MR. M A SHEIKH (r-6,7,8) MS F INTAZ (r-6,7,8) MR. W A SHEIKH (r-6,7,8) SC, REVENUE
	WITH I.A.(Civil)/1850/2024 in WP(C)/1380/2024	AYNAL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR A T M HUSSAIN MR A T M HUSSAIN MRS M ALOM MR. A W MONDAL	GA, ASSAM SC, REVENUE
37	WP(C)/2692/2024 B/O	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024

18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./3527/2023	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
WITH				
2	Bail Appln./4208/2023	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
3	Bail Appln./590/2024	MD HAMIDULLAH @ MD. HAMIDUL Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
MOTION (BA)				
4	Bail Appln./2150/2024	ABDUL MOTALEB SK Versus THE STATE OF ASSAM	MS M DAS MR. S MOLLAH	PP, ASSAM
5	Bail Appln./2151/2024	BASED ALI Versus THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM MR N ZAMAN	PP, ASSAM
6	Bail Appln./2153/2024	ARJINA KHATUN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
7	Bail Appln./2154/2024	SUBOL CH. DAS @ SUBOL CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A C AZAD	PP, ASSAM
MOTION				
8	Crl.Pet./45/2024 WITH LCR 1 FILE(SCANNED COPY)	HIMADRI SHEKHAR CHAKRABARTY Versus THE STATE OF ASSAM AND ANR	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
9	Crl.Pet./848/2024	CANARA BANK Versus THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM

10	Crl.Pet./849/2024	BEDANTA KUMAR DAS AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR. I CHOWDHURY SR ADV MS G DAS MR T DAS R. CHAUHAN MR R DAS	PP, ASSAM
11	Crl.Pet./850/2024	AZIZUL ISLAM HOQUE @ AJJUL ISLAM HOQUE Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
12	Crl.Pet./851/2024	MATLAB ALI AAND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR S SARMA MR P KATAKI MR G GOSWAMI	PP, ASSAM
13	Crl.Pet./852/2024	HIRON BEZBARUAH Versus BHARGAV MANI BORAH AND 4 ORS	MR D MAHANTA	PP, ASSAM
14	AB/1914/2024	ABDUS SALAM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. N K KALITA	PP, ASSAM
15	AB/1916/2024	SK. MD AMINUL ISLAM @ AMINUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR. A W MONDAL	PP, ASSAM
16	AB/1919/2024	SHEIKH FARUQUE AL BASH Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
17	AB/1924/2024	MD. BAPON @ MD. BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS. J GHOSH MR. A K DAS	PP, ASSAM

ADMISSION

18	Crl.Pet./382/2021 WITH ;CR 5 FILES(SCANNED COPY), B/O	RANJIT SARKAR Versus THE STATE OF ASSAM AND ANR	MR S DAS	MR N J DAS (r-2) PP, ASSAM
19	Crl.Pet./435/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	GAUTAM ROY Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM

BAIL HEARING (BA)

20	Bail Appln./3987/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	Bail Appln./653/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN J ISLAM MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
22	Bail Appln./1078/2024	ABU SAYED KHAN Versus THE UNION OF INDIA	MR. T DEURI MS N DAS MS A DAS	SC, NCB
23	Bail Appln./1132/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. JULMAT HUSSAIN @ JULMAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY MR A AHMED	PP, ASSAM
24	Bail Appln./1372/2024 WITH CASE RECORD(SCANNED COPY)	NUMAN UDDIN Versus THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM

25	Bail Appln./1797/2024 WITH OFFICE NOTE, FIXED	PARTHIB HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
26	Bail Appln./1998/2024 FIXED	MASTAK UDDIN AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI PP, ASSAM

BAIL HEARING

27	AB/1632/2023	MD. MOSTAFA HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
28	AB/3243/2023	JUAL ALI @ JUWEL AL Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
29	AB/3283/2023	HASIBUL SEKH Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
30	AB/4005/2023	ABDUL BATIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
31	AB/893/2024 FIXED	NURUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	PP, ASSAM
32	AB/1103/2024	MUJAMEL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
33	AB/1109/2024 FIXED	HANNAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
34	AB/1117/2024 FIXED	MANAB HANDIQUE AND ANR. Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. A BORUA MR T GOGOI MS P SARMA	PP, ASSAM
35	AB/1167/2024 FIXED	MD. AKRAMUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
36	AB/1196/2024 WITH OFFICE NOTE	AFNOOR HUSSAIN @ APNUR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR J FIRDAUS	MS. D SAIKIA, Amicus Curiae (R-2 & 3) PP, ASSAM
37	AB/1664/2024 FIXED	ABDUL WAHID CHOUDHURY Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
38	AB/1739/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
39	AB/1794/2024 WITH OFFICE NOTE, FIXED	ROBIUL HUSSAIN ALIAS ROFIKUL HUSSAIN Versus THE STATE OF ASSAM AND ANOTHER	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED	PP, ASSAM

ORDERS

40	Crl.Pet./30/2022 WITH LCR 1 FILE(SCANNED COPY)	BILASH KUMAR SAHOO Versus TARUN DAS AND 3 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	MR. A GOGOI (R-2,3) MR. D NATH (R-2,3) PP, ASSAM
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41	Cont.Cas(C)/549/2023	M/S OM SAI TRADING COMPANY AND ANR Versus NANDESWAR BORGHAIN, A.S.I.	MR. M A SHEIKH K U AHMED MS F INTAZ	MS G BORA (R2) MS. B TALUKDAR (R2)
42	I.A.(CrI.)/503/2024 in AB/845/2024 WITH AB/845/2024	EDRIS ALI Versus HABIBUR RAHMANA AND ANR HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MS. A MEDHI MR. A ISLAM PP, ASSAM MR. S SAHU MR N BARUAH	MR. S SAHU PP, ASSAM
43	I.A.(Civil)/1584/2024 in W.P.(CrI.)/6/2024 WITH W.P.(CrI.)/6/2024 WITH I.A.(CrI.)/211/2024 in W.P.(CrI.)/6/2024	DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTHA MR N Z LOTHA MR N Z LOTHA	SPL. PP, C.B.I. SC, CBI SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
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26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1206/2024 FIXED	AMINUL KHAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
MOTION (AB)				
2	AB/1918/2024	SAHJAHAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
MOTION				
3	WP(C)/3292/2024	FABTECH PROJECTS AND ENGINEERS LTD Versus STATE OF ASSAM AND THREE ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
ADMISSION				
4	WP(C)/3876/2015 FIXED	MD. AJBAHAR ALI and 12 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM MR.S K MEDHIR-6 MR.A DAS(R-6) MR.S G BHATTACHARJEE(R-6)
5	WITH WP(C)/5748/2016	SIMANTA SAIKIA and 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.R SARMA MR.P P BARUAH MR.S TAI	GA, ASSAM
6	WP(C)/1866/2016	SATYANARAYAN SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR.P J SAIKIA MR.K BARUAH MS.M KECHII	GA, ASSAM
7	WP(C)/2991/2017	JANO BORO and 5 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.H R AHMED	GA, ASSAMR. 4 MS G HAZARIKA, SC, REVENUE DEPTT. SC, FINANCE(R. 1-3, 5-7.)

8	WP(C)/7631/2018	RAKESH KUMAR SURANA Versus THE STATE OF ASSAM AND 3 ORS.	MR R CHAKRAVORTY MR N DAS MR M CHALIHA	GA, ASSAM SC, REVENUE
9	WP(C)/7917/2018	KARIMULLAH BEPARI AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. A HUSSAIN MR R ISLAM MS. M DEKA	GA, ASSAM MR. C S RAY (R7) MS. D SHARMA (R7)
10	WP(C)/7976/2018	ANJANA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	GA, ASSAM MR. I CHOUDHURY (R2)
WITH				
11	WP(C)/3263/2018	SMTI. ANJANA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI	MS B M BHUYAN (R2) GA, ASSAM MR. I CHOUDHURY (R2) MS. G BARUAH (R2)
12	WP(C)/8097/2018	KAMALESWAR BORO and 33 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.R KALITA MS B DAS MS.S DAS MS S DAS	GA, ASSAM MR P S DEKA MS A DAS SC, FOREST SC, REVENUE
13	WP(C)/2631/2019	MAMONI KAKOTY Versus THE AXIS BANK LTD AND 3 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	Mukesh Sharma (R1-R3)
14	WP(C)/5559/2019 FIXED	SAHIDUL ISLAM AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM MR. P SUNDI SC. REVENUE
WITH				
15	WP(C)/5666/2019	ABDUL SAHID @ SAHID ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N. BORAH MR. H. MAZUMDER	GA, ASSAM SC. REVENUE
WITH				
16	WP(C)/5668/2019	ABDUL RASHID @ RASHID ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE
WITH				
17	WP(C)/5670/2019	FAKAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE
WITH				
18	WP(C)/5673/2019	HABIBULLAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE
WITH				
19	WP(C)/5674/2019	FAIZUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE
WITH				
20	WP(C)/5677/2019	SAIFUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR. H MAZUMDER	MR. H MAZUMDER SC, REVENUE
WITH				
21	WP(C)/5680/2019	HANIF ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR. H MAZUMDER	GA, ASSAM SC, REVENUE
22	WP(C)/3493/2021 WITH FA 66/69(D/O)	M/S KHADARIA TEA COMPANY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHATANIAR MS. S D SAIKIA	GA, ASSAM SC, REVENUE
23	WP(C)/5125/2022	CHAN BHANU Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM MR. R TALUKDAR, GA, ASSAM MS N BORDOLOI, SC REVENUE & DM DEPTT., ASSAM SC, REVENUE SC, FINANCE

24	WP(C)/5417/2022	M/S HAWKS LABORATORY Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME	SC, INDUSTRIES AND COMMERCE SC, HEALTH SC, ASIDC
25	WP(C)/8172/2022	UMASHANKAR SHARMA Versus UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. A BHATTACHARYYA	MR. S K DEORI (R8) MR J LIKHA (R8) MS. SOMILA (R8) DY.S.G.I. SC, NHIDC SC, P H E
26	WP(C)/25/2023	M/S BARAK ALLOY Versus THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
27	WP(C)/152/2023	HADIQATUL ULOOM BASHAIL MUHAMMADIA SHAHIDIA MADRASSA Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM SC, PWD
28	WP(C)/1632/2023	M/S NATIONAL PLASTO MOULDING Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
29	WP(C)/2839/2023	AMERANDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
30	WP(C)/4476/2023	NGO PARADISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
31	WP(C)/6219/2023	GAJENDRA SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. R BORA MR. D. BORAH	GA, ASSAM MR R M DAS (R-5) MS. S BARUAH (R-2 TO R-4) SC, GAD SC, SOCIAL JUSTICE AND EMPOWERMENT JR. GA, ASSAM
32	WP(C)/271/2024	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, CO OP
33	WP(C)/319/2024	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
34	WITH WP(C)/6053/2023	RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
35	WP(C)/351/2024	KOSMIKA SENGYUNG AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO SC, APGC
36	WP(C)/1475/2024	PADMABATI MAHANTA AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR H BARUAH MR P BORAH MR P P PHUKAN	GA, ASSAM MR G K DEKA (R-5,6 & 7) SC, REVENUE AND DISASTER MANAGEMENT DEPT

BAIL HEARING

37	AB/1270/2024	SONA DEKA Versus THE STATE OF ASSAM	MR. R SARMA MR. S DAS	PP, ASSAM
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ORDERS

38	I.A.(Civil)/3056/2017 in WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, A S A M B
	WITH WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI
39	WP(C)/214/2021	NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. P BORA (r-7) GA, ASSAM MS K BHATTACHARYYA (r-7) MS K SARMA (r-7)
40	I.A.(Civil)/1396/2021 in WP(C)/5327/2017	ABDUL AHAD Versus THE STATE OF ASSAM and 16 ORS.	MR H K J AHMED	GA, ASSAM
	WITH WP(C)/5327/2017	ABDUL AHAD Versus THE STATE OF ASSAM and 16 ORS.	MS.D SINHA MR H K J AHMED MR.N K MURRY	GA, ASSAM MR. B P SINHA MR. I AHMED
41	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
42	I.A.(Civil)/1671/2022 in WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. G K THAKURIA	SC, FOREST
	WITH WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS.N S THAKURIA MR.B D GOSWAMI MR.D BORAH MS.P DUTTA MR.M P BORAH	SC, FOREST
	WITH MC/2777/2014 in WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.D BORAH MS.P DUTTA MR.M P BORAH MR.B D BORAH	SC, FOREST
	WITH I.A./638/2015 in WP(C)/4103/2014	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR.B D GOSWAMI MS.M DEB MR.D BORAH MS.P DUTTA MR.M P BORAH MS.P DEB MS.N DEB	SC, FOREST MR. P K BORAH
43	WP(C)/4780/2015	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FOREST(R1-5)
	WITH I.A./1623/2015 in WP(C)/4780/2015	JUGAL KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MS.N S THAKURIA MS.M DEV MS.P DEB	SC, FORESTR1-5
44	WP(C)/4266/2016 CAVT. NO. 572/2016	JUGAL KR. NATH Versus THE STATE OF ASSAM and 6 ORS.	MS.N S THAKURIA MS.M DEV MS.N DEB MS.P DEB	MR.D KALITA SC, FOREST MS.J CHAKRABORTY MR.B K KAR MS.R BORAH MR.R K BORA(R 1-6) FOR CAVEATOR
45	I.A.(Civil)/1987/2022 in WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	C.G.C.

WITH[WP\(C\)/1022/2022](#)

M/S MAA TRANSPORT CARRIERS AND ANR.

Versus

UNION OF INDIA AND 6 ORS.

MR. S K SINGH
MR B PUSHILALMR. B CHAKRABORTY (R-6)
MR. S S ROY
MR. S S ROY
MRS P HAZARIKA (R-6)
ASSTT.S.G.I.46 [WP\(C\)/4914/2022](#)

RATUL DEKA

Versus

THE STATE OF ASSAM AND 6 ORS.

MR D K DAS
MS. P BHUYANSC, CO OP
GA, ASSAM47 [Cont.Cas\(C\)/318/2023](#)

DALIMI DEKA

Versus

GYANENDRA DEV TRIPATHI AND ANR

MD. A. RASHID
MR. M HUSSAIN
MR. R I MONDALMR. D SAIKIA (r-1)
MR. J HANDIQUE(R-2)
MS. P R MAHANTA (r-1)
MR. R BORPUJARI (r-1)48 [WP\(C\)/5700/2023](#)

MIR SUMESUDDIN AHMED

Versus

THE GOVERNMENT OF ASSAM AND 3 ORS

MR. R ALI
MR H A AHMEDGA, ASSAM
SC, REVENUE49 [Cont.Cas\(C\)/143/2024](#)
FIXED

AMPHU ENGTIPI

Versus

TENSING RONGPI

MR. K N CHOUDHURY
MR DILIP KR BORA
MS N MAHANTAMR J CHUTIYA
MS. S KEMPRAI50 [I.A.\(Civil\)/157/2024](#)
in WP(C)/2793/2021GUWAHATI ZILLA THALUA SAK PASALI
BYABASAYEE SANTHA AND 2 ORS**Versus**

THE STATE OF ASSAM AND 10 ORS

MR. B D GOSWAMI
MR. J M GOGOIGA, ASSAM
SC. G.M.C.**WITH**[WP\(C\)/2793/2021](#)GUWAHATI ZILLA THALUA SAK PASALI
BYABASAYEE SANTHA AND 2 ORS**Versus**

THE STATE OF ASSAM AND 10 ORS

MR. B D GOSWAMI
MR. J C GOGOI
MR B ISLAMMR. D SAIKIA (R-9)
GA, ASSAM
MR. S BORA (R-9)
SC. G.M.C.51 [I.A.\(Civil\)/1868/2024](#)
in WP(C)/2352/2014

SMT. CRISCEDA RUTH RAPOZA and 2 ORS.

Versus

THE UNION OF INDIA and 4 ORS

MS. M BORDOLOI
MR. A DAS
MR. N I KHANGA, ASSAM
C.G.C.
MS. N. BORDOLOI, SC,
REVENUE AND DISASTER
MANAGEMENT DEPT
DY.S.G.I.**WITH**[WP\(C\)/2352/2014](#)

SMT. CRICEDA RUTH and 2 ORS.

Versus

THE UNION OF INDIA and 4 ORS

MR.A DAS
MR.N SARMAH
MR.M AGARWALGA, ASSAM
C.G.C.
MRS. A GAYAN
MR.J DEKA
MS.A DAS
ASSTT.S.G.I.**HEARING**52 [WP\(C\)/7324/2013](#)
FIXED

GROUP M MEDIA INDIA PVT. LTD. and ANR

Versus

THE STATE OF ASSAM AND 3 ORS

MR.A K BHUYAN
MS.I KRISHNATRAIYA
MS.B BHUYAN
MS.N CHOUDHURY
MS.P PATHAKMR.K N CHOUDHURY
GA, ASSAM
MR.S SARMA
MR.N UPADHAYA
MR.M MAHANTA
MS.A DEKA
ADDL. AG, ASSAM
MS.A BORPUJARI

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
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9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024

10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
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18)	MR. M K SARMA	22-07-2024	To	28-07-2024
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22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
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27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2149/2024	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
2	Bail Appln./2156/2024	NUR NEHAR Versus THE STATE OF ASSAM	MR. S Ali MD S HUSSAIN	PP, ASSAM
3	Bail Appln./2157/2024	MD. SHAZARUL ISLAM Versus THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MD A ISLAM	PP, ASSAM
4	Bail Appln./2163/2024	MD MEHER ALI @ ABDUL Versus THE STATE OF ASSAM	MR S K SARKAR MS S BAYAN MS R KALITA	PP, ASSAM
5	Bail Appln./2164/2024	MANASHJYOTI DAS Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
6	Bail Appln./2165/2024	MIJANUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
MOTION				
7	AB/1866/2024 FIXED	NRIPEN BORDOLOI Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
8	AB/1917/2024	ABDUL SHAMIM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
9	AB/1920/2024	KANGKAN RAJBONGSHI Versus THE STATE OF ASSAM	MR P DAS MR K J PATHAK A DAS MS N BARUAH MR. N RAJBANGSHI	PP, ASSAM
10	AB/1923/2024	SHAHIDUL KHAN Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
11	AB/1926/2024	ABJUR ALI @ MUNNA ALI Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM

12	AB/1927/2024	JYOTI DAS @ JYOTILAL DAS Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
ADMISSION				
13	Crl.Pet./552/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MOYUN UDDIN LASKAR AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR P KATAKI MR P KATAKI MR. S ROY MR. M H LASKAR M. HOSSAIN MS N KHATUN	MD. H BHUYAN A TALUKDAR N AHMED MR A MOHAMMAD PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./1856/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	MR. J M A CHOUDHURY(INFORMANT) PP, ASSAM
15	Bail Appln./1966/2024 FIXED	RABIKUL ISLAM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	PP, ASSAM
16	Bail Appln./2036/2024 FIXED	TARIK AZIZ Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
17	Bail Appln./2037/2024 FIXED	DEEPAK GOGOI Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
18	Bail Appln./2043/2024 FIXED	AJOY KR VISWAKARMA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. S SHARMA	PP, ASSAM
BAIL HEARING				
19	AB/3730/2023 FIXED	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
20	AB/4027/2023 FIXED	ABU TAHER Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
21	AB/547/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
22	AB/1077/2024 FIXED	AJINUL HAQUE @ AJINUR HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR R BEGUM H G DAISY	PP, ASSAM
23	AB/1371/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAHJALAL Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
24	AB/1598/2024 FIXED	DIGANTA SINGHA Versus THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	PP, ASSAM
25	AB/1618/2024 FIXED	MOFIZUL HOQUE @ MANJIL HOQUE Versus STATE OF ASSAM	MR P KATAKI MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	PP, ASSAM
26	AB/1620/2024 FIXED	ABDUL REZZAK ALI AHMED @ ABDUR REJEK ALI AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR N JAMAL	PP, ASSAM
27	AB/1637/2024 FIXED	SUMAN AHMED @ SUMAN ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

28	AB/1702/2024 FIXED	RAJIB KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR D C K HAZARIKA MS J KALITA MS R SAHIN J BEZBARUAH N C K HAZARIKA	PP, ASSAM
	WITH			
29	AB/1506/2024	BHUPEN NATH Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS. J GHOSH	PP, ASSAM
30	AB/1705/2024 FIXED	RAHAM ALI @ ABDUR RAHIM AND 6 ORS. Versus THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
31	AB/1708/2024 FIXED	JUBAIR AHMED @ JUBAHID ALI Versus THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
32	AB/1723/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NADU SHEIK @ ASMOT ALI Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
33	AB/1767/2024 FIXED	SUMITRA GOGOI AND ANR. Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
34	AB/1778/2024 FIXED	FARUK ALI @ OMAR FARUK Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD MR J HUSSAIN	PP, ASSAM
35	AB/1785/2024 FIXED	NITESH SONI Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
36	AB/1787/2024 FIXED	RAMESWAR MAJHI Versus THE STATE OF ASSAM	MR. T DEURI MS A DAS	PP, ASSAM
37	AB/1790/2024 FIXED	KOSOM ALI Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
38	AB/1845/2024 FIXED	ANWAR HUSSAIN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
39	AB/1864/2024 FIXED	NISHANTA BAISHYA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM

ORDERS

40	Crl.Pet./752/2024 FIXED	PRADIP PATANGIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR D C K HAZARIKA MS J KALITA J BEZBARUAH N C K HAZARIKA	PP, ASSAM
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HEARING

41	Crl.Rev.P./206/2023 (AT 2:00 PM), PART-HEARD, LCR 2 FILES, FIXED	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
	WITH			
42	Bail Appln./3353/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI
43	Crl.A./332/2023 WITH LCR 6 FILES, FIXED	BINDESWAR TIWARI Versus THE STATE OF ASSAM	MR. S DAS MRS. R T DAS MR K DAS	MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM

WITH
[I.A.\(CrI.\)/837/2023](#)
in CrI.A./332/2023

BINDESWAR TIWARI
Versus
THE STATE OF ASSAM

MRS. R T DAS
MR K DAS
MR K DAS

MR. B RAHMAN (R-2)
MR. H ALI (R-2)
MR. K K PARASAR (APP)
MR G DEKA(R-2)
PP, ASSAM

WITH
[I.A.\(CrI.\)/868/2023](#)
in CrI.A./332/2023

BINDESWAR TIWARI
Versus
THE STATE OF ASSAM AND ANR

MR. S DAS
MR K TALUKDAR

MR. B RAHMAN(R-2)
MR. H ALI(R-2)
MR. K K PARASAR(APP)
MR G DEKA(R-2)
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2152/2024	ALI AHMED Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
2	Bail Appln./2155/2024	ABDUL RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
3	Bail Appln./2158/2024	GIAS UDDIN AHED @ GIASUDDIN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
4	Bail Appln./2160/2024	SHANKAR MANDAL Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MD. ANARUL ISLAM	PP, ASSAM
5	Bail Appln./2161/2024	FARUK AHMED Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
6	Bail Appln./2167/2024	SMTI. RIJU PEGU BISWAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
7	Bail Appln./2168/2024	ASHRAFUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
8	Bail Appln./2169/2024	PRANJAL MEDHI Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
9	Bail Appln./2170/2024	SOFIQUIL ISLAM AND ANR. Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
MOTION				
10	AB/1915/2024	JAHANGIR HUSSAIN Versus THE STATE OF ASSAM	MR. A GOYAL	PP, ASSAM
11	AB/1925/2024	RAHAM ALI Versus THE STATE OF ASSAM	MR A K AZAD	PP, ASSAM

ADMISSION

12	Crl.Pet./930/2023 FIXED	MINU SUBBA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MR. P SARMAH (R-2) MR. B CHAKRAVARTY (R-2) MR. S UPADHAY(R-2) PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./460/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
14	Bail Appln./973/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJEN PRADHAN @ LALREMRUATA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
15	Bail Appln./1663/2024 WITH OFFICE NOTE, FIXED	REZABUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
16	AB/1712/2024 FIXED	MAFIDUL ISLAM Versus STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
17	Bail Appln./1850/2024 FIXED	ROSHAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
18	Bail Appln./1888/2024 FIXED	ANKUR KALITA Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
19	Bail Appln./1957/2024 FIXED	ROBIUL ISLAM Versus THE STATE OF ASSAM	MD A ALI J ALAM	PP, ASSAM
WITH				
20	Bail Appln./1619/2024	NUR ALOM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. S H ZAMAN U U KHAN MR. S. ALOM	PP, ASSAM
21	Bail Appln./2031/2024 FIXED	JAIMAT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
22	Bail Appln./2057/2024 FIXED	ABDUL MUKTADIR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
23	Bail Appln./2065/2024 FIXED	MD AJIBAR ALI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH MR H J MEDHI	PP, ASSAM
BAIL HEARING				
24	AB/384/2024 FIXED	MD ABUL JALIL @ JALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	ALHAJJ I UDDIN (R-2) MR B CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
25	AB/755/2024 FIXED	NAJIDA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
26	AB/847/2024 FIXED	MURSHIDA KHATUN Versus THE STATE OF ASSAM	MR. B K DAS MS. P DAS MS. P DAS	PP, ASSAM
27	AB/1150/2024 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
28	AB/1156/2024 WITH OFFICE NOTE, FIXED	LALIT KUMAR GUPTA Versus THE STATE OF ASSAM	MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR	MR. DITUL DAS(INFORMANT) PP, ASSAM
29	AB/1214/2024 FIXED	MD. FIZNUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM

30	AB/1253/2024 FIXED	GAUTAM BARUAH Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
31	AB/1354/2024 FIXED	HAZRAT ALI @ HAJARAT ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	PP, ASSAM
32	AB/1636/2024 FIXED	GANESH PATHAK AND ANR Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
33	AB/1640/2024 FIXED	DHARMA DEKA Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM
34	AB/1646/2024 FIXED	PANKAJ KALITA @ PISLA Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY MS. D SARMA	PP, ASSAM
35	AB/1690/2024 WITH OFFICE NOTE, FIXED	RANJAN SAIKIA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
36	AB/1698/2024 WITH OFFICE NOTE, FIXED	RUHUL AZAD BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	PP, ASSAM
37	AB/1713/2024 FIXED	MD. ARIF HUSSAIN Versus THE STATE OF ASSAM	MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM

ORDERS

38	I.A.(CrI.)/521/2023 FIXED in CrI.A./6052/2023	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI	MR. M SARANIA MD. S U AHMED MR A SARANIA	MR N N UPADHYAYA(R-1) MR. D K BAGCHI(R-1) MR D BORUAH(R-1) MR. B B KAKATI(R-1)
	WITH CrI.A./6052/2023 (Filing Number)	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI B	MR. M SARANIA	
	WITH CrI.L.P./29/2023	JIBAN BASUMATARY Versus HEMANTA KUMAR ADHIKARI	MR. M SARANIA MD. S U AHMED MR A SARANIA	
39	CrI.Pet./754/2024 FIXED	BINOD KUMAR PAYENG Versus THE STATE OF ASSAM AND ANR	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM

HEARING

40	CrI.A./324/2023 PART-HEARD, WITH LCR 4 FILES, FIXED	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTHIA MR. S K GUPTA	MR B SARMAH PP, ASSAM
41	CrI.Rev.P./243/2024 WITH LCR 5 FILES, FIXED	CHESONG ENGHI Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024

7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2063/2024 in Cont.Cas(C)/777/2022	MADAN DAS Versus MRIGEN SARANIA,	MS. L DEVI	MR P NAYAK
	WITH Cont.Cas(C)/777/2022	MADAN DAS Versus M N DAHAL , IAS	MS. L DEVI	MR. D SAIKIA MR. S BORA MR P NAYAK
ADMISSION				
2	WP(C)/6683/2017 PART-HEARD, FIXED	HIREN CH. DAS and 15 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
3	WP(C)/4397/2018	MATIN UZ ZAMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BARUA MR U SARMA	GA, ASSAM MR P NAYAK MS. M D BORAH, SC,WMD SC, FINANCE DEPTT.
4	WP(C)/979/2019	SEEMA DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
5	WP(C)/5813/2021	SABITA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR H K J AHMED MR. P MAHANTA MS C DAS MS. M BORGHAIN	GA, ASSAM SC, PWD SC, DIMA HASAO SC, FINANCE
6	WP(C)/7204/2021 B/O	BIMAL HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
7	WP(C)/4940/2022 B/O	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE
8	WP(C)/6927/2022	PRADIP KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	MR. S C KEYAL, SC, INCOME TAX DEPTT. SC, TRANSPORT DEPTT. SC, A S T C
9	WP(C)/7351/2022 B/O	SUB INSPECTOR/ MOTOR TRANSPORT FORCE NO. 881312012 KANAI LAL BERA Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA K. KALITA	MR. S K MEDHI DY.S.G.I.

10	WP(C)/160/2023	DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, BTC
11	WP(C)/1652/2023	NRIPEN BORUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. P BORAH MRS K M SAIKIA	MR. C S HAZARIKA (R-1, R-2, R-4, R-6 & R-8) GA, ASSAM MR P NAYAK (R-3 & R-5) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
12	WP(C)/2152/2023	AS PER HON'BLE ORDER DTD. 09.06.2023 IN IA (C) NO.1631/2023 Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM MR. U DUTTA (R-4) M. RAHMAN (r-4) MR. A S TAPADER (r-4) MR. B. KUMAR (R-4) B DUTTA (R-4) SC, REVENUE
	WITH I.A.(Civil)/1593/2023 in WP(C)/2152/2023	ATAUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. U DUTTA	GA, ASSAM MR B P BORAH
13	WITH WP(C)/2226/2023	JIABUR RAHMAN AND 6 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 3 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	MR. T J MAHANTA (r-4) GA, ASSAM MS P SARMA (r-4) SC, REVENUE
	WITH I.A.(Civil)/1499/2023 in WP(C)/2226/2023	RASIDUL HOQUE, Versus JIABUR RAHMAN AND 09 ORS,	MR. T J MAHANTA MS P SARMA	GA, ASSAM SC, REVENUE
14	WITH WP(C)/4261/2023	MD. AHIA KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA A KHANDAKAR	GA, ASSAM MR. U DUTTA (r-4) B DUTTA (r-4) SC, REVENUE
15	WP(C)/2516/2023 B/O	NO. JC 2900502L SUBEDAR GD RABI CHARAN DEB BARMA Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR. R THADANI MR V KUMAR	MS. B SARMA DY.S.G.I.
16	WP(C)/2598/2023	SAURABH SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA	MR S DUTTA, (r-4) GA, ASSAM MR. U K NAIR (r-3) MS. L DAS (r-3) MR. M P SARMA (r-3) MR A CHAKRABORTY (r-3) MS D MAHANTA (r-3)
17	WP(C)/4964/2023	PRANAB KR. DAS Versus ASSAM CO-OPERATIVE APEX BANK LTD AND 20 ORS	MRS A K CHOUDHURY MR M CHOUDHURY	MR. J BARMAN (R-4,5,6,7,8,10, 11,12,9,13,14,16,17,19,18,20,21) SC, THE ASSAM CO OPERATIVE APEX BANK LTD.
18	WP(C)/5270/2023	SANJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, PWD ROAD SC, GAD
19	WP(C)/5666/2023	SIBA PRASAD BURAGOHAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MS M NIROLA	GA, ASSAM SC, PWD
20	WP(C)/6685/2023 B/O	ILAU BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, IRRIGATION
21	WP(C)/6710/2023 B/O	SHAIENDRA KUMAR Versus THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	MRS S BARUAH DY.S.G.I.
22	WP(C)/6882/2023 B/O	SUMANTA GHOSH AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. R BORO	MR. K GOGOI DY.S.G.I.
23	WP(C)/7536/2023	RITU HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	S SAIKIA MS. RUKMINI BARUA P TERANG MS. PADMINI BARUA	GA, ASSAM SC, REVENUE

24	WP(C)/7548/2023	JUGITA ENGTIPI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. R SARMA MS. S D SAIKIA	SC, APDCL
25	WP(C)/502/2024	SHARMILA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM
26	WP(C)/2581/2024	BIKRAM PATHAK AND 608 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M S MAZUMDER	SC, HEALTH
27	WP(C)/2892/2024 FIXED	DIPIKA DEVI Versus THE UNION OF INDIA AND 4 ORS	MR M A ISLAM MR J I MONDAL	MS. B SARMA DY.S.G.I.
28	WP(C)/3499/2024 FIXED	TAPASRANJAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR P P MEDHI MR G BARGAYARY	SC, HIGHER EDU SC, APSC
29	WP(C)/3505/2024 FIXED	DR. AMATYA BHARADWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
30	WP(C)/3525/2024 FIXED	BISWAJIT SHYAM Versus THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA	SC, HIGHER EDU SC, APSC
ORDERS				
31	Cont.Cas(C)/90/2017	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA Versus SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
32	WP(C)/3505/2018	ANU RONGSON DOLEY AND 9 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M KHAN A HUSSAIN KAKALI DEVI	SC, PNRD GA, ASSAM MR. M NATH SC, FINANCE DEPTT. ASSTT.S.G.I.
33	WP(C)/7417/2018	SALEM AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR. A M ALAMAN	GA, ASSAM
34	Cont.Cas(C)/552/2019	ABDUL HANNAN Versus RAJESH PRASAD	MR. M BHAGABATI MS G BORA MR E AHMED MR. S B SARMA	
35	Cont.Cas(C)/661/2019	AKBOR HUSSAIN BARBHUIYA AND 2 ORS. Versus ANAND PRAKASH TIWARI	MR. S ROY MR. M H LASKAR	
36	I.A.(Civil)/2019/2020 in WP(C)/5839/2016	AMIT KR. DAS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS B DEVI	SC, A S A M B
WITH				
	WP(C)/5839/2016	AMIT KR. DAS and ANR Versus ASSAM STATE AGRICULTURAL MARKETING BOARD and 2 ORS	MSB DEVI MS.N MEDHI MR.S DEY MS.R R BORAH	MR.K BHATTACHARJEE(R - 2) MR. N J GOGOI MR. N.J. GOGOI, SC, A S A M B
37	Cont.Cas(C)/635/2022	MOYNA KHATUN Versus GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. M HUSSAIN	MR. D SAIKIA (R-1,2) MR D KALITA (R-3) MR. R BORPUJARI (R-1,2) MR. D NATH (R-3) MS. N BORDOLOI (R-1,2)
38	Cont.Cas(C)/644/2022	HEMANTA SARMAH Versus SIDDHARTH SINGH, IAS	G UDDIN MR P AGARWAL MR. A H SARKAR	MR A CHALIHA
39	Cont.Cas(C)/683/2022	LOUIS MAZUMDER Versus JISHNU BARUA	MR F Z MAZUMDER	MR D KALITA MR. D NATH
40	Cont.Cas(C)/132/2023	SHEKHAR JYOTI DUTTA Versus DIGANTA KUMAR BARUAH	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	

41	Cont.Cas(C)/339/2023	BINIT KALITA Versus DEBASHISH GOSWAMI AND ANR	MR. S K TALUKDAR	
42	I.A.(Civil)/2046/2024 in WP(C)/4051/2020	ON THE DEATH OF LATE SUNIL KUMAR, Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA MR N ALI	DY.S.G.I.
	WITH WP(C)/4051/2020	SUNIL KUMAR Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR. U N CHATTRY MR. O LASKAR MR H J SAIKIA Y SULTANA	MR. A K DUTTA ASSTT.S.G.I.
	WITH I.A.(Civil)/2047/2024 in WP(C)/4051/2020	ON THE DEATH OF LATE SUNIL KUMAR, Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MS T WAPANGLA MR. R DEKA MR N ALI	DY.S.G.I.
43	WITH WP(C)/5424/2020	FORCE NO. 901710135 INSP/STENO SUNIL KUMAR Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 26/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR D TALUKDAR	27-06-2024	To	03-08-2024
3)	MR. J P SHARMA	01-07-2024	To	31-07-2024
4)	MR. O P BHATI	28-06-2024	To	04-08-2024
5)	MR. R L YADAV	15-07-2024	To	26-07-2024
6)	MS. K YADAV	15-07-2024	To	26-07-2024
7)	MR H Dey	17-07-2024	To	29-07-2024
8)	MR. D C C PHUKAN	16-07-2024	To	31-07-2024
9)	MR. R P KAKOTI SR. ADV.	13-07-2024	To	31-07-2024
10)	MR. V K CHOPRA	25-07-2024	To	29-07-2024
11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
16)	MR. DITUL DAS	19-07-2024	To	26-07-2024
17)	MR. A CHAUDHURY	20-07-2024	To	04-08-2024
18)	MR. M K SARMA	22-07-2024	To	28-07-2024
19)	MRS. M A OZAH	24-07-2024	To	01-08-2024
20)	MR G SARMA	24-07-2024	To	26-07-2024
21)	MR. B BARMAN	28-07-2024	To	08-08-2024
22)	MR. A MOBARAQUE	26-07-2024	To	30-07-2024
23)	MS. P DUTTA	23-07-2024	To	02-08-2024
24)	MR. N BARUAH	23-07-2024	To	02-08-2024
25)	MR S K AGARWAL	22-07-2024	To	29-07-2024
26)	MR B SARMAH	23-07-2024	To	26-07-2024
27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024

30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR.JUSTICE M.CHOUDHURY AND HIS LORDSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2130/2024	SACHINDRA CHUTIA Versus THE STATE OF ASSAM	MR. P GOGOI MR. L GOGOI	PP, ASSAM
2	Bail Appln./2159/2024	FAYSOL AHMED @ RUBEL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<u>MOTION</u>				
3	CRP/77/2024	P LAXMI Versus SMTI P LAXMI ALIAS RAMANAMMA	MR D KALITA	
4	CRP/78/2024	CANARA BANK Versus SRI NIRAJ KANTA DEB AND ANR	MR. M MORE MR. S NAG A RAHMAN	
5	AB/1898/2024	SADDAM ALI @ SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
<u>ADMISSION</u>				
6	MACApp./609/2017	ON THE DEATH OF AMRIT NATH JHA, HIS LEGAL HEIRS 1.1) SMT. MIRA JHA Versus TATA AIG GENERAL INSURANCE CO. LTD. and 2 ORS,	MR. M PANDIT MR. A LAL MR. R D LAL MS. S G MOMIN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
7	MACApp./544/2018	SRI RAKTIM PRABAL GOSWAMI Versus SRI KRISHNA SHARMA	MR. A K GUPTA MR. R S MISHRA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
8	Tr.P.(C)./15/2024 FIXED	ROSHNI SARAF @ ROSHANI SARAF (KEDIA) Versus HEMANTA SARAF	MR. A R SHOME MR A J GHOSH	MR. V K CHANDAK MRS N. AGARWAL CHANDAK

9	MACApp./210/2024	SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTD and 11 ORS	MR. S C BISWAS MR. U DUTTA	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN SUSHMITA SENGUPTA (r-12) MS. J GHOSH (r-12)
	WITH I.A.(Civil)/1446/2024 in MACApp./210/2024	SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTD and 11 ORS	MR. S C BISWAS MR. U DUTTA	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN SUSHMITA SENGUPTA (r-12) MS. J GHOSH (r-12)
10	MACApp./223/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus MS. BELA SHAH and 3 ORS,	MR. K K BHATTA	
	WITH I.A.(Civil)/1523/2024 in MACApp./223/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus MS. BELA SHAH and 3 ORS,	MR. K K BHATTA	
11	MACApp./261/2024 WITH LCR	ORIENTAL INSURANCE COMPANY LTD Versus DANDIDHAR DEKA AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR S C PANDIT
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./1421/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
13	Bail Appln./1747/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHAMIL UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./2035/2024 FIXED	RAMJAN ALI Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/42/2024	HEMANTA TALUKDAR Versus BHABESH KALITA	MR. U K DAS MS. B D SARMAH	MR T CHAKRABORTY MR. D CHOUDHURY MS. P GARGO
	WITH I.A.(Civil)/740/2024 in RSA/42/2024	HEMANTA TALUKDAR Versus BHABESH KALITA	MR. U K DAS MS. B D SARMAH	
16	RSA/106/2024	RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED	
	WITH I.A.(Civil)/1834/2024 in RSA/106/2024	RUMA DUTTA AND 4 ORS. Versus PADMADHAR GAYAN AND ORS.	MR. P M TALUKDAR MR. R BAISHYA MR. S P SHARMA MS U SHARMA MR A N SARMAH K AHMED	
17	RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MR. S K GOSWAMI MR. R SHARMA
	WITH I.A.(Civil)/1928/2024 in RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	

ORDERS

18	CRP/456/2015 FIXED	JAGADISH CHAKRABORTY Versus TULSHI DAS and 6 ORS	MS.P R MAHANTA MR.S R GOGOI MR.H BARUAH MR H DAS MR.N K DEKA	
19	MACApp./160/2018	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA BAISHNAB and 5 ORS	MR. R C PAUL	MR. M TALUKDAR (R1-R4)
20	CRP/142/2019	RAHIMUDDIN Versus DIPALI HAZARIKA AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. R J BORDOLOI (R1) MR J C GOGOI (r-1,2,3) MR. B P SINHA (r-1,2,3) MR. R ALI MR. R ALI MR M BORO
21	I.A.(Civil)/4311/2019 in RSA/17161/2019 WITH RSA/17161/2019 (Filing Number)	SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS SMTI. JAYANTI SARMA AND ANR Versus SRI LAKHESWAR SARMA AND 5 ORS	MR. A DHAR MISS S ROY MD F FARIDI MR. A DHAR	MR. A K DUTTA MR D C NATH MR G BHARADWAJ
22	MC/8/2022 FIXED in MACApp./15949/2018 WITH MACApp./15949/2018 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS	MR. K K BHATRA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS F BEGUM (r-1) MR S PAUL (r-1)
23	I.A.(Civil)/3841/2023 WITH LCR in RSA/314/2014 WITH RSA/314/2014 WITH MC/3631/2014 in RSA/314/2014 WITH I.A.(Civil)/3842/2023 in RSA/314/2014 WITH I.A.(Civil)/3843/2023 in RSA/314/2014	UTPAL DAS and ANR, Versus KUMUD MALLA BARUAH and ORS, UTPAL DAS and ANR, Versus KUMUD MALLA BARUAH and 15 ORS, UTPAL DAS and ANR, Versus KUMUD MALLA BARUAH and ORS, UTPAL DAS and ANR, Versus KUMUD MALLA BARUAH and ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BARUA MR.T J MAHANTA MS.P BHATTACHARYA MR. B SARMA MR.A BARUA	MR. M D CHOWDHURY MR. A K CHOUDHURY MS.A K CHOUDHURY(R-1,2&3) MR.M CHOUDHURY(R-1,2&3) MR.D CHOUDHURY(R-1,2&3) MR.T ALI(R-1,2&3) MR.S N KRISHNATRAYAR-1,2and3 MR D CHOWDHURY MR. A K CHOUDHURY MR D CHOWDHURY MR. A K CHOUDHURY
24	CRP/69/2024 FIXED	UPEN BARMAN AND 3 ORS. Versus SONATAN BARMAN AND 2 ORS	MS. A HUSSAIN MR R ISLAM	MR P K DAS (R-1 to 3) MR. M BARUAH (R-1 to 3)
25	CRP(IO)/201/2024 FIXED	MD. FAJUR RAHIM Versus KHAIRUL ISLAM AND 3 ORS.	MR. A K SAHU MR. S SAHU MS A ROY	
26	CRP(IO)/220/2024 FIXED	JYOTI PRASAD KALITA Versus HEALTH CITY HOSPITAL	N K NEOG MR S BHARALI MR. M DAS	

27	I.A.(CrI.)/614/2024 AB 1012/2024(D/O) in AB/1012/2024	Santosh Kumar Choudhury Versus The State Of Assam	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
28	I.A.(Civil)/1656/2024 in RSA/199/2014	ON THE DEATH OF FIROJA KHATUN, Versus RAJIA BEGUM and 10 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. S K DEKA	GA, ASSAM SC, NHAI MD. M H CHOUDHURY SC, PWD (R - 1)
	WITH RSA/199/2014	FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR.B ISLAM MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	MS. L N CHOUDHURY MS. N BARUAH (R - 7) MD. M H CHOUDHURY MS. M DEORI MR. R ALI MR. C K S BARUAH (R - 2,3,4 and 6) SC, PWD (R - 1) MR. G BARUAH (R - 5) MR. S KHAN
	WITH MC/2192/2014 in RSA/199/2014	FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR.Z MUKIT MR.A SATTAR MR.B ISLAM	
	WITH MC/1057/2015 in RSA/199/2014	MUSTT. FIROJA KHATUN, Versus MUSTT. RAJIA BEGUM and 10 ORS,	MR.A SARMA MR.T K BHUYAN MR.J DEKA	GA, ASSAM MS.L N CHOUDHURY SC, NHAI MR.N UPADHAYA MD.M H CHOUDHURY MS.S NATH MR.I CHOUDHURY MR.R AHMED MS.M DEORI MR.R ALI MS.S NASRAT MS.S KHAN SC, PWD
	WITH I.A.(Civil)/235/2023 in RSA/199/2014	ON THE DEATH OF FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR. J DEKA MR S SHARMA MR. S K DEKA MS. M SAIKIA MS. P BORTHAKUR	MR. A LAL (r-1,2) FOR CAVEATOR
	WITH I.A.(Civil)/236/2023 in RSA/199/2014	ON THE DEATH OF FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR. J DEKA MR S SHARMA MR. S K DEKA	
	WITH I.A.(Civil)/238/2023 in RSA/199/2014	ON THE DEATH OF FIROJA KHATUN Versus RAJIA BEGUM and 10 ORS.	MR. J DEKA MR S SHARMA MR. S K DEKA	
<u>STAY MATTERS</u>				
29	CRP(IO)/210/2024 FIXED	AMIT DHELIA AND 3 ORS Versus ROFIQUE HUSSAIN AND 3 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
30	CRP(IO)/211/2024 FIXED	BINTI DOLEY @ BANTI DOLEY Versus SFS SOCIETY, NANGALBIBRA	DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP	

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11)	MR S SARMA	16-07-2024	To	15-09-2024
12)	MS. N M DEKA	17-07-2024	To	20-12-2024
13)	MR. S B PRASAD	22-07-2024	To	02-08-2024
14)	MR. S K SAHARIAH	22-07-2024	To	28-07-2024
15)	MS. T GOSWAMI	22-07-2024	To	02-08-2024
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27)	MR. R K D CHOUDHURY	24-07-2024	To	26-07-2024
28)	MS B R A SULTANA	26-07-2024	To	15-08-2024
29)	MR P C R MEDHI	24-07-2024	To	02-08-2024
30)	MR A R MEDHI	24-07-2024	To	02-08-2024
31)	L K BORAH	24-07-2024	To	03-08-2024
32)	MR S BORTHAKUR	24-07-2024	To	10-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,26th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1786/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHAFIR ALI @ SAFIQUE ALI Versus THE STATE OF ASSAM	MR H K DAS I AMIN MR N K SARMA	PP, ASSAM
HEARING				
2	Crl.A./59/2012 WITH LCR 5 FILES	SRI ANIL DAS Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
3	Crl.A./128/2012 WITH LCR 5 FILES, P.B.-1	CHANDAN RAJBONGSHI @ DAS Versus THE STATE OF ASSAM	S K NARGIS I A HAZARIKA S KHANIKAR	A K DAS MS.P BORA K N KALITA J BHUYAN N ISLAM PP, ASSAM
4	Crl.A./149/2012 WITH LCR 5 FILES	GIRIDHAR SARMA Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MISSS KHANIKAR	PP, ASSAM
5	Crl.A./150/2012 WITH LCR 4 FILES, P.B.-1	RAHAM ALI and ANR Versus THE STATE OF ASSAM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MR.B KAKATI	PP, ASSAM
6	Crl.A./218/2012 WITH LCR 4 FILES	BIR BAHADUR THAPA and ANR Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
7	Crl.A./227/2012 WITH LCR 3 FILES	BIREN CHUKRANG and ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.K BARUAH MR.R S MISHRA	PP, ASSAM
8	Crl.A./265/2012 WITH LCR 4 FILES	RATUL DAS and 2 ORS Versus THE STATE OF ASSAM	MR.G C PHUKAN MR. K GOSWAMI (AMICUS CURIAE) MR.S K SINGH	PP, ASSAM

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